

SHRI JYOTIRMOY BOSU : This is your arrogance.

SHRI S. MOHAN KUMARAMAN-GALAM : I think arrogance is a boot that fits another foot, not mine.

SHRI JYOTIRMOY BOSU : You are too big for your foot.

SHRI S. MOHAN KUMARAMAN-GALAM : If we look at the performance of the steel plants, Rourkela, Bhilai and Durgapur, I am sure hon. members will see from the very figures which the hon. member quoted that they carry in this a tale. The profit of Rourkela in 1969-70 was Rs. 7.8 crores and in 1970-71 Rs. 10 crores; in Bhilai the profit was Rs. 3 crores and Rs. 11 crores for these two years: There is the same management, as it were, for all the three steel plants, but in Durgapur, we had a loss of Rs. 15 crores in 1969-70 and Rs. 20 crores in 1970-71. I do not say we have not managerial weaknesses; we have many. I do not say that we do pay sufficient attention to maintenance; we do not. I do not say many improvements cannot be brought about; they can. But Shri Bosu should sometimes look into the mirror and see why it is that in Durgapur the position is different compared to the other two. The reason is that Shri Bosu and his friends are so non-co-operative there.

SHRI JYOTIRMOY BOSU : It is because of the wrong attitude adopted.

SHRI S. MOHAN KUMARAMAN-GALAM : He may not like to hear the truth. But truth is truth and will have to be told, even if he does not like to hear it. That is all I want to say in reply.

I know that hon. members and the House as a whole have warmly welcomed this Bill. I have explained all the points in detail. I do not want to repeat myself and say why we have taken over the management. I am quite confident it will improve the position. I am quite confident we will improve the position...

SHRI JYOTIRMOY BOSU : We say: nationalise.

SHRI S. MOHAN KUMARAMAN-GALAM : I am quite sure that we will do far more for IISO and far more for the people of Bengal than Shri Bosu and his friends have done for long.

MR. DEPUTY-SPEAKER : The question is:

"That the Bill, as amended, be passed".

The motion was adopted.

15.03 hrs.

DISCUSSION RE. POWER CRISIS IN DIFFERENT PARTS OF THE COUNTRY

SHRI SAMAR GUHA (Contai) : Mr. Deputy-Speaker, I would have called the present power crisis in the country as scandalous, but I prefer to call it extremely alarming in view of its effect on the interest of the development of our national economy. The hon. Minister has not assured us that it will be possible for Government to surmount the present crisis or even lessen its impact; on the contrary, he has sounded a note of caution, a warning, that 1973 and 1974 may not also be years of satisfaction but rather of accentuation of the power crisis in our country.

Almost every day whenever we open any newspaper in the morning, we find the words 'power crisis', 'power famine', 'power cut down' and such like words, regarding the power crisis.

Sir, strangely, this phenomenon of power crisis or power famine, as you may call it, is not a sudden growth. It is not like flood or earthquake. But it is almost a continuous process for the last few years. If you go through the papers, why papers, in almost every corner of the country, be it Gujarat, be it Ahmedabad, be it Calcutta or Harayana, from every corner, you will find complaints coming in—there is a report of power shedding, shortfall of power or power cut, and so on and so forth. Therefore, this crisis is not of the nature of a sudden growth but it is a continuous one, and this continuity follows a long and faulty planning in regard to the power requirements of our country.

Today, I wanted to use very strong words against the Minister of Power; I was even in a mood to ask him to resign, but I want to desist from doing so. I want to desist from doing so, because on going through all the aspects of the problem, I find that he

alone is not responsible, but it is due to the Planning Commission, and I should say, quite to a large extent due to the callousness of the Central Government, which is also squarely and collectively responsible for the present power crisis.

We find so many meetings of the National Development Council, meetings of Chief Ministers very frequently held, on land ceiling, urban ceiling and on many other issues. But we have not found, even on a single occasion, the Central Government having felt concerned over it, or having felt that this is a problem which has to be tackled very seriously and urgently and with a sense of urgency at the highest level. There have been no special meetings either of the Central Cabinet or of the Ministers of the different States or of the National Development Council to dwell in depth on the problem of the power crisis in our country.

Power is a key to the kinetics of economic improvement. In other words, just as blood circulation is essential for the living body, similarly, transmission of power is absolutely essential for the economic growth of our country. But we find that this vital issue which is fitting at the very root of our national development has not been looked into properly, not today but by the makers of our planning.

Sir, what is the effect that we find today? We find that a crisis has developed in the production in farms and factories; in industry and agriculture; in trade and commerce; in all aspects and in all spheres, production is being cut as a result of power shortage. When there is loss in production or where there is failure in production, it results in unemployment, and it results in price rise, and eventually leading to inflation also. Therefore, the power crisis in many aspects has been leading to a vicious cycle of the economic crisis in our country.

As I have said it is strange that this crisis is the cumulative effect of the faulty planning of the requirements of power of a developing country like ours. Our Planning Commission,—and perhaps the Ministry of Irrigation and Power also contribute to it—made an assessment regarding power requirement. What is the assessment? They made an assessment, comparing it with the

economic growth of our country, that there will be an yearly demand of 12 per cent growth in power production. But what ultimately transpired? During the last two years it was found that there was a big gap. The rate of demand or the yearly demand for power was not 12 per cent. Actually it turned out to be 20 to 30 per cent; the average is about 25 per cent. That means that there was a gap of about 15 per cent in their assessment of the requirement. The rate of growth of the economy in the industrial and agricultural sectors and the rate of growth of power production must run parallel but it has not been so; it has been running in divergent directions. This shows that the planners had not properly assessed requirements or production capacity.

What was the target set for the Fourth Plan? 23 mkw of power which was to be attained by 1974. Statistics and figures are quite interesting. One figure is given by the Government and some other figure is given by other economists. It was reported that Dr. Rao himself or somebody else said, perhaps in favour of some kind of a reserve capacity for power production, that the production target should be 26 mkw; somebody else said it should be 28 mkws.

According to the latest figures given by the Government, by the end of 1972 capacity will be 17.7 mkw. *Economic Times* and some other papers say that by 1972 the production will be only 15 mkws or 16 mkws; nobody is saying it will be 17.7 mkws or that the target will be reached. Even Mr. A. K. Ghosh in the brochure published by the Ministry admitted that there would be a gap of two million kws. According to the calculations of other experts the gap would be 4.5 mkws. I do not know. What will be the exact gap.

The current increase in growth rate appears to be about a million kws a year; it may be more according to the Government calculations. The Government said that there would be a gap of two million kws; according to other calculations it will be 3 or 4 mkws, behind the target that was fixed for 1972.

On such faulty assessment as the base, the Government have made another ambitious programme for the next ten years and by 1980 the Government expect to reach 52 mkw of power production. The Government have said that

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by 1977 it will be 35 mkw. Even if we concede to the Government claim that there will be only a two million kw gap by the end of 1972, which means about 18 mkw of the power, the Government will have to produce by 1977. In the past the Government have not been able to increase the rate of production by more than a million kws a year.

Even if the production is doubled, it would be extremely difficult to reach the target of 35 million kw. by 1977.

The Government have referred to 2.5 million kw of hydel, 2.5 million kw of thermal and 1.2 million kw nuclear power. They have said 8.5 million kw is already sanctioned and they expect to have 9.2 million kw of new generation schemes. The Government have not given us any idea of the new generation scheme, whether it will be in the nuclear sphere, hydel sphere or thermal sphere and on what basis these calculations were made.

The most important point is that the Government announced a new target of energising 15 lacks of new tubewells. That means the Government are coming out with a new programme of rural electrification. That means the Government will have to divert power to the agricultural sphere which was not within the view when they formulated ten-year plan. This is a new factor which has to be taken into consideration.

I say that the whole basis of the assessment of requirement of power, and our capacity to produce power, has not been realistically assessed by our planners. There are so many duplications of organisations. There is the Irrigation Ministry, the Planning Commission and the Central Water & Power Commission, composed of part-timers. One of the most important reasons for this faulty, wrong, incorrect and unreal assessment of our requirement and capacity to produce new power is that there is no co-ordinated body. That is one of the reasons for the power crisis.

I hope Dr. Rao will agree when I say that if the Government want to tackle this problem effectively the most important thing to be done is that there should be a Central Power Production and Distribution Authority. Unless the

Government do that, it will be impossible to tackle the power crisis today or in the future in our country. There is a report in the press that the Planning Commission is not agreeable to such suggestion to have a centralised authority to deal with the whole power problem

Though there are Electricity Boards in every State, they are running to the Centre every time for help. The State Electricity Boards have failed to tackle the problem of power in the States. Therefore, it is absolutely essential that the Centre should take over this subject. Even though it is in the Concurrent List, by the consent of all the Chief Ministers of States, the Government can constitute a central authority for dealing with this subject.

I have said that power is the kinetic of our economic movement; power is the key to the whole economic growth of our country. Therefore, unless power is dealt with firmly on a national basis, it will be a disaster for the future of our economy. Therefore, there should be a central authority, if necessary even by changing of the constitutional provisions. That statutory central body should have whole-time members and not part-timers like the Central Power Commission. If the Government can do it then only they will be able to tackle this problem.

The first function of this body would be to re-assess the whole requirements, the earlier demand for power and also how it would be comparable with the rate of growth of our economy, both in the agricultural as well as in the industrial sector.

There are three sectors of power generation, the hydel sector, the thermal sector and also the atomic sector. In the atomic sector, it is only a very small contribution, that is, 0.8 per cent. Then, after the failure of the first unit of the Tarapore Atomic Plant, there is the threat of the failure of the second unit of the Tarapore Atomic Plant also. Now, they say, there is a fault in the design in the construction of the Tarapore unit. Again, the Rana Pratap Sagar Atomic Project is now critical. The power production will start soon. Now, I should say, that in the atomic sector, care must be taken to see that there is no loophole left in design of the construction of the power plant.

The Kalpakam plant is also coming. Therefore, they should be careful against the future possibility of developing any design defects in our nuclear installations.

As regards the hydel sector, it is an admirable achievement on the part of the Government as in the last 2½ decades that there has been four times increase in the production of electricity in the hydel sector.

Then, I find, there is greater emphasis on the thermal side. If we really want to put greater emphasis on thermal power production, we have to see that there is availability of wagons and maintenance of traffic. The Government have to see that coal moves and moves quickly. The Power Ministry will have to sit with the Railway Minister to see that the wagon production is maintained. The Government should have to see that traffic is maintained, that there is no undue delay, erratic delay, in the movement of coal. This is absolutely essential.

There is another point about the import of crude oil. Unless the Government can increase the import of crude oil, there is no possibility of increasing the production of electricity in the thermal plant sector.

All these aspects have to be taken into consideration. That is the reason why I have said that there should be a Central statutory body consisting of experts of the Railways, the Planning Commission and also from different other sectors so that there will be an integrated, a coordinated plan. That Central authority should exert to see that they will be able to execute the policy that they will adopt both in the sphere of production and in the sphere of distribution, in the sphere of transmission. This is the long-range perspective.

Now, I come to the short-term perspective. Today, we are talking about economic recovery of West Bengal. In Faridabad, just a few months back, 900 factories were partially closed. Their capacity was, I should say, not fully utilised. The same thing happened in Ahmedabad; the same thing happened in Bombay. What about Calcutta? Due to the power shedding and rationalisation of power, Calcutta industries had

to give up the three-shift work. Because the Government cannot supply power, the result is that there is colossal waste of our production capacity; there is colossal waste in our industrial production and, I should say, there is colossal waste of employment potential. There is colossal waste of our hidden production capacity also. It remains completely unutilised. It is a tall talk that there is going to be economic recovery of West Bengal. West Bengal industries can produce in one shift, two shifts and three shifts. But due to the power shortage, they cannot work even in one shift.

We find, only a few days before, there was a threat in West Bengal and Bihar that coal production may be stopped because of the wagon scarcity and other things. These are the things to be looked into.

Now, I want to go to another important point. We are talking of a national grid for the transmission of electricity. That is a very high objective. But at the moment, that is not possible. At least, the Government could establish a regional grid. What we find is that there is one crisis region—West Bengal, Bihar and U.P.; another crisis region in regard to industrial and agricultural production—Haryana, Punjab and Delhi and another crisis region—Gujarat and Maharashtra. There are States where there is shortage of power; whereas there are States where there is surplus of power. So is the case in the case of Orissa, Madhya Pradesh, Mysore and Kerala. At least, for the temporary benefit, to meet this crisis on a short-term basis, some regional grids can be set up. The Government can integrate Orissa, West Bengal, Bihar and Uttar Pradesh. We can at least try to equate/transmission of regional power. We can have another grid: Maharashtra, Gujarat, Madhya Pradesh, and another of Delhi, Haryana, Punjab and Rajasthan. Another regional grid can be set up with Mysore, Andhra Pradesh, Kerala and Tamil Nadu interconnected. If these regional grids are set up, at least to a certain extent the problem of shortage of power will be met.

In our country, in the process of transmission of electricity, 16 per cent of electricity is lost. Our present production target is 17.7 million kilowatts and one-sixth of that is lost. In no

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15.30 hrs.

other country in the world is there such a huge loss in the process of transmission. In America it is less than half of this. In every country in the process of transmission there is loss of power. But here it is more than 16 per cent. If you give serious attention, I think, it is possible to reduce it to half; the loss of power in the process of transmission can be curtailed to half of the present loss; 8 or 9 or 10 per cent electricity can be thus saved in the process of transmission. The Minister of Irrigation and Power has said that there are problems of having standardisation of plant, better equipment, maintenance, to deal with breakdowns of plants etc. Certainly, that is the reason why I say that a co-ordinated body is necessary to tackle all the problems.

I find that the estimate of power consumption in 1968-69 was: industry 70.1%; domestic lighting and commercial purposes 14.3%; agriculture 8.8%; and others 6.8%. For 1973-74 the figures are: industry 69.1%; domestic use and others 12%; agriculture 11.9%; and others 6.8%. That means, there will be a three per cent increase in the case of agricultural sector. That is all-right. But for domestic and others we find that in 1968-69 it was 21.1% and in 1973-74 we are going to use 18.8%. You may not rationalise power supply in the case of industry or agriculture, but drastic rationalisation of power supply is necessary in the case of domestic sphere and others. Kerosene can be used. Our industry is the main thing; agricultural production is an important thing. For domestic uses, kerosene can be used. If need be, after 10 P.M. there should be no lights in the streets. That way it is possible to bring about some reduction here. We are going to use 18.8% of our power supply for domestic and other purposes! We have to rationalise this consumption, if need be, by reverting to the mediaeval age in order to promote the growth of economy in the spheres of industry and agriculture.

I conclude by saying that we need a Centralised Statutory co-ordinated body with full-time experts to tackle the whole problem on a national basis and with a national perspective; otherwise, this crisis will trouble us, will eat into the vitals of the future economic growth of our country.

[SHRI K. N. TIWARY in the Chair]

श्री दरबारा सिंह (होशियारपुर) : डिप्टी स्पीकर साहब, आज जो मसला है वह इसलिए भी अहमियत रखता है कि जिन हालात में से हम गुजर रहे हैं उनको कैसे दुरुस्त किया जाये। मैं उनका बहुत मशकूर हूँ जो कि इस मामले को हमारे सामने लाये। यह निहायत जरूरी या इस निहाज से कि अगर आज कोई अन्दाजा किया जा सकता है तो वह यह है कि पर-नेपिटा जो कंजेशन है पावर का वह कौन करता है इससे नेशन की तरक्की के निशान दिखाई देते हैं। पावर के बारे में जो डिस्कशन है उसके बारे में हमें समझना चाहिए कि पावर और इरिगेशन दोनों के ये मिनिस्टर हैं और इरिगेशन के बाद पानी से भी हमें बिजली मिलनी है, थर्मल से भी मिलती है और न्यूक्लियर पावर में भी मिलने वाली है। यह सब कुछ होत हुए मैं अर्ज करना चाहता हूँ कि हमारी प्लानिंग में कहीं नुकस है। आप जरा अपने इरिगेशन पार्ट को देखें तो इसमें जितना 46 परसेन्ट यूजविल पनी जो है वह इन्तेमाल हो जाता है और जितना एरिया है, जो फ़ाप एरिया है उसने पानी जो है, एण्डोर्ड वाटर वह 15 परसेन्ट को मिलता है। मैं पानी के बारे में ज्यादा नहीं कहना चाहता लेकिन इस का गहरा सम्बन्ध है क्योंकि इन्डस्ट्री और एग्रीकल्चर जो है वह डिपेन्ड करती है इस बात पर कि पानी हो, बिजली नकले, बिजली से ट्यूबवेल चलें और हमको ग्राउन्ड वाटर मिल सके। ग्राउन्ड वाटर के बारे में मैं अर्ज करना चाहता हूँ कि 22 लाख मिनिटन एकड़ फीट में हम 10 परसेन्ट का इन्तेमाल कर सके हैं तो इसका इन्तेमाल हम कैसे कर पायें। इसके साथ साथ मैं अर्ज करना चाहता हूँ कि अगर मेजर और माइनर इरिगेशन का अन्दाजा लगाये तो जितना अन्डर कन्ट्रिबूशन एरिया है उसको आपने अन्दाजे में रखा है, सर्फेस वाटर का पूरा यूटिलाइजेशन 20

साल में आप कर सकेंगे और ग्राउन्ड वाटर की 15 साल में देखभाल कर सकेंगे। यह स्टैटिस्टिक है। तो इसकी तरफ आप ध्यान दीजिए। बिजली का जो मसला है उसको इस तरह से रेशनलाईज करना चाहिए जिस से आप सारे सूबों को पूरी तौर पर, जो प्रोडक्शन ज्यादा तेज कर रहे हैं और आगे बढ़ना चाहते हैं उनको बिजली मांगिया कर सकें। आज जिस स्टेट में बिजली सरप्लस है वह तो उसको यूटिलाज नहीं कर सकेंगे और दूसरी तरफ पंजाब वाले बिजली की मांग कर रहे हैं। मध्य प्रदेश से वहां बिजली मिल सकती है अगर उसको ट्रान्समिशन हो सके जोकि एक महीने में हो सकता है। वे हमें बिजली दे सकते हैं। दस लाख यूनिट बिजली हमें मिल सकती है मगर उसका पूरी तौर पर इन्तजाम करने की जरूरत है। लेकिन उस तरफ ध्यान देने के बजाये आप किमी और तरफ ध्यान दे रहे हैं।

मैं यह अर्ज करना चाहता हूँ कि सन 51 से आज तक, जो आपकी इन्स्टाल्ड कैपेसिटी है वह काफी बड़ी है, 2.3 मिलियन किलोवाट से 16.7 हुई है जोकि बड़ी एप्रोशिमेबल है। अबतक हमारा जो रेट आफ जनरेशन रहा है वह 11.8 परसेन्ट रहा है लेकिन अगले पंचसाला प्लान में हम इसको 12.5 तक ले जायेंगे। यह स्टैटिस्टिक्स से कहा गया है। लेकिन यह सलाह है क्योंकि आपकी सारी एकोनॉमी इसपर ब्रेम करती है। हमारी एग्जीक्यूटिव और इन्डस्ट्री इमीपॉर्ट डिपेन्ड करती है। इसलिए निहायत जरूरी है कि हम ज्यादा से ज्यादा बिजली एग्जीक्यूटिव के लिए, इन्डस्ट्री के लिए दे सकें। इसके जरिए आज जो शोर मचा हुआ है उसको भी हम दबा सकते हैं। आज प्राइमैज बढ़ रही है लेकिन जो कंज्यूमर गुड्स है उसको अगर हम ज्यादा से ज्यादा प्रोड्यूस करके बाजार में ला सकें तो यह शोर बन्द हो सकता है। आज हमारी जो डिफेन्स फैक्टरीज है

वह भी कम चलती है। दूसरी फैक्टरीज और कंज्यूमर गुड्स की फैक्टरीज भी कम चल रही है। एग्जीक्यूटिव का जो हिस्सा है वह बिल्कुल बन्द पड़ा है। जितने ट्यूबवेल लगें हुए हैं उनको एनर्जी नहीं मिल रही है नतीजा यह है कि सारी की सारी फसल जो बोई गई थी वह बर्बाद हुई है। मैं इस बारे में कोई स्टैटिस्टिक्स नहीं देना चाहता। आपकी काफी प्रॉब्लेम हुई है, आप चाहते हैं कि अगले पांच सालों में 40 मिलियन किलोवाट बिजली दे सकें। मैं अर्ज करना चाहता हूँ कि आपने इन्वैशुन कामशन बनाया था और मार्च 1971 तक उमकी रिपोर्ट मांगी थी वह रिपोर्ट आपके पास है या नहीं, मुझे नहीं मालूम। उस रिपोर्ट में आपने और तीन चार क्राइटेरिया ले डायन किए थे, उनमें टर्म्स आफ रेफ़रेंस में कि क्रिम तरह से इम्प्लीमेंटेशन होना चाहिए, कौम काम होना चाहिए, उसकी रिपोर्ट आपके पास होगी, मुझे मालूम नहीं किस हद तक उमका इम्प्लीमेंटेशन किया गया। वह रिपोर्ट आपके पास आ भी गई है या उसमें डिले हुई है, मुझे पता नहीं लेकिन अगर रिपोर्ट आपके पास आई है तो उस पर जल्दी से अमल होना चाहिए। यह ठीक है कि चार हिस्सों में, चार रीजन, में आपने बांटा है, मैं किमी के खिलाफ कुछ कहना नहीं चाहता लेकिन पंजाब ने 65 परसेन्ट प्रोडक्शन में हिस्सा आपकी दिया है। उसके लिए उमने मांग की है कि तीस डैम की क्लियरेंस दी जाये लेकिन वह नहीं मिली। वह अगर मिल जाये तो मैं आपसे अर्ज करता हूँ कि जो हमें डिफिकल्टीज आ रही है भूखड़ा डैम से वह दूर हो जाये। मैं यह नहीं कहता कि किमी की कटौती की जाये। आप हरियाणा वालों को वहां से देते हैं, 11 लाख यूनिट गत को भी वचती है, थर्मल प्लांट वालों को देते हैं। आप इस पर गौर करें। हम चाहते हैं वह आगे बढ़े लेकिन हम वह भी चाहते हैं कि आज आप नगल में खाद पैदा कर रहे हैं, खाद वाली फैक्टरी जो है वह

[श्री दरबारा सिंह]

दो तिहाई कांजमेशन करती है अगर एक महीने के लिए उसको बन्द कर दे क्योंकि खाद जहां जायेगी वहां अगर पानी है तो खाद भी जाया ही जायेगी फसल बिल्कुल नहीं हो सकती है इसलिए वहां पर कट की जा सकती है। फैंक्टरी जितने किनारेवाट से चलती है उसमें आधे पर चल सकती है, वह भी काम नहीं रुकता और पंजाब को जो इतनी बड़ी कटौती की गई है उसकी भी कुछ फायदा हो सकता है। इसलिए उस तरफ आप जरूर ध्यान दीजिए।

हम देखते हैं कि आपने रोजन बनाए है। आपने नार्थ रोजन में जम्प कश्मीर में कई हजार मेगावाट बिजली पैदा करने के लिए तीन चार प्रोजेक्ट्स सेक्टर की तरफ से दिए हैं। बहुत अच्छी बात है लेकिन वह कब होगा? नींग डैम आप दे दें और आनन्द साहब यह 70-70 मेगावाट के लिए आप इजाजत दे, दे तो फिर पंजाब वाले कम मांग करने के लिए आयेगे। जो स्टैटिस्टिक्स है उसमें मालूम होता है कि आनन्द साहब का जो पानी का झगड़ा है वह इसलिए है कि यह पानी ब्यास नलिक में डाला जायेगा। एक फाल देकर वहां बिजली पैदा कर सकें तो उसमें हर्ज क्या है। पंजाब को डिमण्ड नहीं बनाना चाहिए, उसको खत्म करना चाहिए। हमें बिजली चाहिये जिससे कि हम अपने स्टेट के ट्यूबवेलज को चला सकें, इन्डस्ट्रीज को चला सकें। पंजाब बाईर का सूत्रा है वहां पर आज अमृतसर, जालंधर, लुधियाना में इन्डस्ट्रीज बन्द पड़ी है। उसके अलावा जो एग्रीकल्चर सेक्टर है वह भी नुकसान उठा रहा है। आप उसकी तरफ ध्यान दें और जितने इन्टर स्टेट रोजनल ग्रिड बनाने है उनके लिए जल्दी कीजिए। उसका आप फसला कीजिए। सारा पूल बनाइये और जहां बिजली पैदा होती है वहां अगर वह नहीं चाहिए तो फिर जहां पर उसकी जरूरत हो वहां दीजिए। मेरी इस रिक्वेस्ट पर आप

गीर करें। फटिलाइजर फैंक्टरी को जो बिजली दे रहे है उसमें से कुछ बिजली एग्रीकल्चर सेक्टर और इन्डस्ट्रियल सेक्टर के लिए माँहिया की जा सकती है पंजाब में। मैं अज कहेगा कि उसकी तरफ आप ख़ाम तौर पर ध्यान दीजिए। उसके साथ-साथ एक लम्बा चप्टर है, पेंट्री बज रही है... (व्यवधान) हम तो कहते हैं कि राज्यधाम बिजली है और जैसे ही जाया जा रही है। ट्रांसमिशन का इंतजाम कीजिये और पंजाब में उस बिजली का इस्तेमाल कीजिये। ट्रांसमिशन का इंतजाम कीजिये, पंजाब सरकार उस का बोझा बर्दास्त करने के लिये तैयार है। हम किसी की कटौती करने के लिये नहीं कहते। हम चाहते हैं कि ऐसा ऐजस्टमेंट कर दें जिससे हमारा मामला चल पड़े। यहाँ मेरी आप से रिक्वेस्ट है।

SHRI DINEN BHATTACHARYYA (Serampore): The power crisis has become an all-India feature, and almost a permanent crisis, whatever may be the professions of this Government or of Dr. K. L. Rao. Only on the 8th of this month, Dr. K. L. Rao in reply to a question stated so many reasons for the power crisis and the shortage of power, but he cleverly avoided what concrete steps he was going to take to remedy the matters.

SHRI M. RAM GOPAL REDDY (Nizamabad): Sincerely avoided.

SHRI DINEN BHATTACHARYYA: He cleverly avoided; of course, he could have been sincere in this respect, namely to shield the face of this Government, because they are not sincere in any respect to see that the people live in comfort.

The situation in the eastern region and especially in West Bengal, Tripura, Bihar and Assam defies any description. You will find from the papers that in this region there is a daily agitation not only by the ordinary people but even by the big industrialists that due to power failure, they are facing serious crisis in respect of production. Government were very keen that the economic situation in West Bengal should be improved and brought up to the proper

position and they said that they would help in all respects. But the papers which are very much looking to the interests of the Government and are supporting the Government's policy have come forward with the statement that they are feeling shaky to make fresh investment not only in West Bengal but also in Bihar.

What is happening in the neighbouring State of Bihar? Since the month of April, we are hearing complaints about the power station at Patratu; that is in a chaotic condition. While the installed capacity is 400 MW, it is only generating 44 MW. It caters power to the Chota-Nagpur range areas. The same is the position in regard to the Barauni generating plant. While its capacity is 145 MW it is actually producing only 66 MW. As a result of this, the small and big industries in the Barauni range are suffering.

Coming to the industrial situation in West Bengal, I would submit that it is in doldrums. There is not a day on which there is no power shedding. Not only the industries, but even the citizens living in the towns are facing the same crisis. We are not speaking of power in respect of tube-wells or in the agriculture sector. For, the tube-wells are only in name in our State, while there are so many in Punjab. Many things have been said about tube-wells, but you would not find any tube-well functioning in West Bengal; even the small number of tube-wells which are run with power are at a standstill. But you will not find them running in due time. The main reason, as far as we can gather from the statements of Ministers at the Centre and in the State, is that the generating capacity to meet the demand is less and hence this shortage. But even the existing plants cannot run to full rated capacity.

What is happening to the Bandal thermal power station? Four units, each having 85 MW capacity, were installed. When it was planned, it was shown as if all the units would run simultaneously, but in actual practice, it has been seen that one has to remain as a standby. Even 50 per cent of the projected capacity cannot be generated from the station. The same is the situation regarding the TPL and other projects in the State sector.

There are some companies run privately like the Calcutta Electric Supply

Corporation. They are playing tricks. They are taking advantage of the present Government and intentionally keeping their capacity idle. The mystery is this: they get power at a cheaper cost from the State Electricity Board. At night when the Calcutta Electric Supply Corporation uses power from the State Electricity Board, they are to pay only 2P per unit; during daytime they get it at merely 4.5P or so. The same company is selling power to individual consumers at 19P per unit day and night.

Recently, the Calcutta Electric Supply Corporation have told the State Government—it has appeared in the papers—that they can even generate to the extent of 30-40 MW if certain concessions are given to them. What concessions are demanded the papers do not say. But my point is that whatever Dr. Rao might say, at the present moment, the total installed generating capacity in West Bengal is not more than 1,500 MW. But we do not get that. We get far less. There is a daily gap of 30 MW. The State Government sometimes behaves like Mohammed Bin Tughlak holding their Cabinet meeting in this city or that district town. In the same way, today they may say that there will be rationing in power, and another day, two or three days afterwards, you will see that there will be staggering of the working hours in the factories. There is no decision. They are still in indecision as to how to make up this gap, and as a result of this, I do not say that if all the control of power generating stations and the responsibility are taken over by the Government at the Centre, then the West Bengal people will be happy and they will get full power. I have no belief.

MR. CHAIRMAN: Please conclude.

SHRI DINEN BHATTACHARYA: I say that, on the other hand, the whole policy not only in respect of power but in respect of other issues also is wrong. (*Interruptions*).

MR. CHAIRMAN: We are not discussing other issues; we are discussing only power. Please finish. Your time is over.

SHRI DINEN BHATTACHARYA: Why are you getting agitated? I do not have any faith in the Central

[Shri Dinan Bhattacharyya]

Government, I say that some concrete steps have to be taken. You are speaking of the Santhaldih project. What is the condition of it? I know it has come in the papers. You, Sir, are also interested in it, because you live in Bihar which is our neighbouring State. There, the machines have come long back, but they are not installed.

MR. CHAIRMAN: You should conclude now.

SHRI DINEN BHATTACHARYYA: Even if you put the Santhaldih project into operation, the power demand of West Bengal will not be met. So, my submission is that the Government at the Centre must make up their mind as to how to make up this gap of 30 megawatts and also to see that the Calcutta Electricity Supply Corporation is taken over, so that they may not play havoc at the time of our crisis. (Interruption). The Calcutta Electricity Supply Corporation should be taken over....

MR. CHAIRMAN: Shri Bibhuti Mishra.

SHRI DINEN BHATTACHARYYA: Sir, I have not completed.

MR. CHAIRMAN: You have completed.

SHRI DINEN BHATTACHARYYA: The Government at the Centre is bungling in the matter of power supply. (Interruption).

MR. CHAIRMAN: I have got a number of speakers on the list.

SHRI DINEN BHATTACHARYYA: That is the main reason why our people are suffering. So, the Minister must be honest enough to admit—**

MR. CHAIRMAN: No, please. Nothing will go on record. Shri Bibhuti Mishra.

SHRI DINEN BHATTACHARYYA: If three hours time is allotted, what is our Group's share? You calculate it.

MR. CHAIRMAN: You have already taken 14 minutes. Shri Bibhuti Mishra.

** Not recorded.

श्री विभूति मिश्र (मोतीहारी) : सभापति महोदय, बड़ी खुशी की बात है कि विद्युत संकट की बहस के समय प्रधान मंत्री जी यहाँ बैठे हुए हैं। मैं चाहता हूँ कि वह इस बात को जाने कि हम लोगों की हालत क्या है। जब रूस स्वाधीन हुआ, लिब्रेट हुआ तब लेनिन ने सब से ज्यादा जोर पावर की वृद्धि पर दिया था, उस ओर सब से ज्यादा ध्यान दिया था। उसने कहा था कि जब देश में पावर नहीं होगी तब तक देश का कल्याण नहीं हो सकेगा। मैं आपको उत्तर बिहार की बात बतलाना चाहता हूँ। उसकी आबादी 2 करोड़ 60 लाख है। सारे देश का पर कॅपिटा वार्षिक एनर्जि कंजम्पशन पावर का 92 किलोवाट है जब कि उत्तर बिहार का केवल आठ से नौ किलोवाट ही है। ऐसी अवस्था में आप मोचें कि उत्तर बिहार की क्या हालत होनी होगी।

सभापति महोदय, हमारे यहाँ बरौनी में जो थर्मल पावर स्टेशन है उसमें 145 मिलियन वाट पावर पैदा होती है। यह काफी नहीं है। यहाँ एक सरकारी कारखाना भी है। बिहार सरकार की योजना है कि बरौनी में थर्मल पावर स्टेशन को एक्सटेंड किया जाए और वहाँ 110 मिलियन वाट और पावर पैदा की जाए। उसके अलावा मुजफ्फरपुर में एक स्टेशन लगाने की बात है ताकि 240 मिलियन वाट पावर पैदा की जा सके। अब सवाल यह है कि क्या बिहार स्टेट इस हालत में है कि वह इस पर जो खर्च आएगा, उसको वहन कर सके? बिहार स्टेट की हालत आर्थिक दृष्टि से बहुत खराब है। इस वास्ते जब तक केन्द्रीय सरकार उसकी मदद नहीं करेगी तब तक बिहार इस स्थिति में नहीं पहुँच सकता है कि वह अपने यहाँ पर और बिजली पैदा कर सके। मेरे पास ईस न यू 0 पी 0 की विजली की पर-कॅपिटा खपत के आंकड़े नहीं हैं, लेकिन उसकी हानत भी नार्थ बिहार जैसी है और उन दोनों में कोई फ़र्क नहीं है। मैं सरकार

से कहना चाहता हूँ कि वह बिहार सरकार को पैसे दे, अथवा वह बिहार के बिजली के महकमे को अपने हाथ में ले कर इस काम को आगे बढ़ाये। इस से नार्थ बिहार में व्यवसाय बढ़ेगा, खेती बढ़ेगी और लोगों की खुशहाली बढ़ेगी। इस का सारा दारोमदार बिजली पर ही है। बिजली न मिलने से उत्तर बिहार की हालत बहुत दयनीय है।

सारे बिहार में नक्सलाइट मुवमेंट है, लेकिन सब से ज्यादा नार्थ बिहार में है। इस का कारण यह है कि नार्थ बिहार में गरीबी ज्यादा है और इस लिए लोग नक्सलाइट्स के चक्कर में पड़ जाते हैं। समापति महाादय, आप जानते ही हैं कि आप के अपने क्षेत्र में क्या हालत है। यदि सरकार देश का कल्याण करना चाहती है, तो उसे सब के साथ न्याय करना चाहिए। जिस प्रकार का न्याय पिछले पच्चीस बरस से चलता आ रहा है, अगर वही जारी रहा, तो यह कहना मुश्किल है कि देश को क्या अवस्था हांगी।

मैंने अभी बताया है कि उत्तर बिहार की बिजली की पर-कैपिटा खपत 8 मे 9 किलोवाट है। इस की तुलना में गुजरात की पर-कैपिटा खपत 127.20 किलोवाट, महाराष्ट्र की 148.26 किलोवाट, पंजाब की 181.09 किलोवाट, तामिलनाडू की 123.53 किलोवाट, दिल्ली की, जो तक्ष्ते-ताऊम है 255.42 किलोवाट और पांडीचरी की 158.86 किलोवाट है।

श्री समर गृह : सब से कम नार्थ बंगाल की है।

श्री विभूति मिश्र : वैंस्ट बंगाल की 116.29 किलोवाट है।

अब मैं आपको गांवों की तरफ ले जाना चाहता हूँ। बिहार के केवल 12.3 परसेंट गांवों में बिजली गई है, जबकि हरियाणा में 93.7 परसेंट गांवों में, केरल में 81.8 परसेंट गांवों में, पंजाब में 53.8 परसेंट गांवों में, और तामिलनाडू में 92.9

परसेंट गांवों में बिजली गई है। वैंस्ट बंगाल की स्थिति हम जैसी है। दिल्ली के सेंट-पर-सेंट गांवों में बिजली गई है।

मेरी समझ में नहीं आता कि सरकार पिछले पच्चीस बरसों में क्या बरती रही है। इस सरकार में, मैं भी हूँ विरोधी सदस्य भी हूँ और उस कांग्रेस के लोग भी हैं, जिन के एक सदस्य जब फिनांस मिनिस्टर थे, तो इस काम के लिए पैसे नहीं देते थे। इसलिए मैं कहूंगा, हमारे विद्युत मंत्री बड़े प्राज्ञ आदमी हैं, पंडित आदमी हैं, वह इस बात को समझत हैं और उत्तर बिहार की हालत वह देख चके हैं, ईस्टर्न यू० पी० की हालत भी देख चुके हैं, हिन्दुस्तान का सब के मुकाबिले में लाने के लिए पहले इस के ऊपर वह ध्यान दें और यहाँ पर बिजली के लिए जितने पैसे की जरूरत हो वह केन्द्रीय सरकार दे कर यहाँ बिजली लगवाये, नहीं यदि ऐसी ही विषमता रहेगी तो आप के सामने बंगाल का उदाहरण है। बंगाल के उदाहरण से लेसन लीजिए और नहीं लेंते हैं तो हिन्दुस्तान में आप के लिए अमन से रहना मुश्किल है। उत्तर बिहार की हालत ऐसी है कि नक्सलाइट्स आये दिन लोगों को गाँवों मार देत हैं और गाँवों मार कर भाग जाते हैं। कारण इस का यह है कि गरीबी वहाँ बहुत ज्यादा है, बराजगारी बहुत ज्यादा है, खाने को नहीं है। लोग खाय क्या, करे क्या? नोकियों की हालत ऐसी है कि उत्तर बिहार के आदमियों को किसी कारखाने में जगह नहीं मिलती है। . . . (व्यवधान) . . . और ईस्टर्न यू० पी० का तो मैं ने कहा। वहाँ भी यही हालत है। आप भी तो डिप्टी चीफ है, सरकार के अग हैं, लेकिन आप भी कुछ नहीं करते हैं। तो हमारा राव माहब के ऊपर पूरा विश्वास है। एक तो हमारे यहाँ बिजली की कमी है और थोड़ी बहुत सिचाई कोमी और गंडक में होनी है तो उस के पानी को भी बंगाल वाले चाहते हैं कि ले लें, तो

[श्री विमूक्ति मिश्र]

हमारे यहां ऐं हो सूखा रह जायेगा। बिजली है ही नहीं, जो थी। बहुत पानी है उस को वह ले लेना चाहते हैं। इसलिए उस क उपर मंत्री मन्दाय ध्यान दे।

16 hrs.

DR RANEN SEN (Barasat): Mr. Chairman, famines and floods have been stalking our country for the last several years and now they have become acute. What is the perspective before the country in regard to generation of power? Dr. Rao, who is our Irrigation and Power Minister for the last ten years, has mentioned in his statement in the Lok Sabha on the 8th August 1972 that our country would be facing a serious power shortage in 1973-74. That means our position will become worse. And still he has no plans. He was absolutely complacent for ten years. One Calcutta newspaper, dealing with the power crisis, has stated that complacency is the occupational disease of our Minister of Irrigation and Power. What has he done to see that in 1973-74 we may not have to face a bigger crisis?

He has failed as Irrigation Minister, he has failed as Minister in charge of controlling floods; floods have become an annual feature. He has also failed in regard to generation and supply of power. That is our charge against him. So, the country wants his resignation. There is no other way because he has proved himself to be a total failure in regard to the subject entrusted to his charge.

In Punjab there is already a power cut of 20 per cent. Now Punjab is demanding Delhi to cut its power consumption by 40 per cent. Nangal Fertilizer is having a cut of 25 per cent in its power supply. Sir, as you and I know, much more keenly felt by the poor people, when people go home after a hard day's work they find there is no water in the tap because of the failure of electricity.

At the same time, in UP the Hindalco, an aluminium company of Birla, is supplied power at a very cheap rate. In fact, 60 Congress MLAs have represented to the government that they should take over this concern. When the Rihand project was first conceived, the

idea was to supply power to eastern UP, which is proverbially short of power, which is backward and which needs industrial development. That power is now mostly used by this concern of Birlas.

UP Government wanted a sum of Rs. 60 crores in order to put through their special rabi crop programme. their special rabi crop programme. Punjab industries are going out. That is what the newspaper reports say. The worst hit is West Bengal and Bihar. During the First Five Year Plan period, in the eastern region, they were the foremost in the power production and in the transmission of power, according to the Planning Commission. Today, Bihar and Bengal are at the lowest. In Bengal and Bihar, there are more than 300 collieries that have been stopped. The Minister has said that poisonous gases cannot be extracted from the coal-fields because there is power shortage. The factories are at a standstill in Bihar and in Bengal and, more so, in Calcutta.

West Bengal's power production is 1500 MW. But actually 850 MW of power are produced, that is, only 55 per cent. Calcutta's industrial belt consumes 560 MW. Since April this year, only 435 MW of power are being produced. Last year, about 2 lakhs of workers were laid off. This year, many more will be laid off.

My hon. friend, Shri Bibhuti Mishra has not told the whole story about north Bihar. North Bihar is a total black-out. In the eastern region, north Bengal and north Bihar are a total black-out. There should have been some planning in order to energise north Bihar and north Bengal. Dalkhola power plant is supposed to supply power to north Bihar, north Bengal small gas turbines in north Bengal, and to Bangladesh. Is it a proper plan? Then, Jaldhaka hydel unit, during monsoons, has to be closed. Such is the planning. The hon. Minister might say that this for the West Bengal Government. Electricity is a Concurrent subject. His responsibility is there; he cannot shirk his responsibility.

There is the Santhaldih thermal power plant. That needs water from Tenughat dam. About Farakka Barrage, as I said the other day, Bihar and West Bengal are being pitted against each other by this Minister. For Santhaldih thermal power plant, water is required

from Tenughat dam to the tune of 120 cusecs of water every day of the year. Whether that will be available or not nobody knows. Unnecessarily, a quarrel has been created.

What is the position in the whole of Bihar and West Bengal? The D.V.C. is attributing the failure to the State Electricity Board. The State Electricity Board is attributing the failure to the Calcutta Electric Supply Corporation or other Corporation like that and they, in turn, are accusing the D.V.C. for their failure. Now, when the D.V.C. started functioning, it was doing well both for Bihar and West Bengal. After some time, instead of strengthening the D.V.C., there is a plan to bifurcate the D.V.C. Again, a quarrel between Bengal and Bihar is in the offing. I say that this Minister should bear all responsibility. Personally, I have very great regard for Dr. K. L. Rao. But it is a question of country's future. Therefore, I have to say all this.

Dr. K. L. Rao has said in his statement that the Fourth Plan expectation has not been fulfilled. Why? There is no proper maintenance there is no training institute for technical personnel. What was he doing? Supervision and repair work is not done properly. The Electricity Act has to be amended. Why did he not think of it before.

About the Calcutta Electric Supply Corporation—I do not know about Bihar—the Government has exempted them from annual inspection of boilers and other things. The Calcutta Electric Supply Corporation cannot produce adequate amount of energy. The Cossopore power generating station has almost stopped; the Matiaburuz plant has almost half-stopped and Mulajore plant has also half-stopped.

In regard to Chandrapura power plant in Bihar, what is the position? It is not fully commissioned yet. It has to supply power to Bokaro. There should be another power plant for Bokaro so that Chandrapura plant can supply that power to Bihar and Bengal. There should have been planning like this. There is very little time. I have to make certain suggestions.

In Santhaldih, one unit is to be set up; it has not yet been set up; that will be set up, according to Government, in 1973 but according to public it will

not be set up before 1974. Even if that is set up, AC transmission lines of 220 will be required; I do not know whether that will be ready or not. Chandrapura in Bihar should be strengthened; otherwise, that part of Bihar will suffer. For Bokaro there should be another plant. Therefore, Chandrapura unit should be strengthened, in Durgapur, DVC, there should be one more unit of 200 megawatts. About Bokaro, I have already said. In Panchhat, there should be another hydel. There should be pumping storage in Konar; that is also in Bihar. The Calcutta Electric Supply Corporation should be taken over and there should be an integrated scheme for Bengal and Bihar. These two States were the first in the list of power generation and distribution in the First Five-Year Plan. Now these two States will again come up. I will not say that they should be first again, but they should at least come out of the present power difficulty.

As I have said before, DVC should not be bifurcated; it should be strengthened. There should be proper setting up of an institute to train technical personnel—supervisors and others who will be required for power-generating stations and for transmission. Sufficient amount of spare parts should be available. My report is that, in certain parts of Bihar, in power-generating stations, spare parts are not available in time and, therefore, they are suffering; the boilers are out of commission.

A Commission has been set up by Dr. Rao and the West Bengal Government headed by Mr. A. K. Ghosh; he is allright...

SHRI JYOTIRMOY BOSU (Diamond Harbour): He is not allright; he is an undesirable person.

DR. RANEN SEN: As far as I know, he is allright. There are three others: one from the Calcutta Electric Supply Corporation, one from the DVC, one from West Bengal State Electricity Board. These three organisations are accused before the public; they are on the dock. Now representatives are taken in order to find out who are responsible for the power failure. Therefore, I say that this is a farce enacted particularly on the eastern part of India.

Dr. Rao himself knows that the present day tendency of the world is to

[Dr. Ranen Sen]

have atomic power stations. Unfortunately, what is happening in our country? The Tarapur Atomic Power Plant is out of order. There is a power crisis in Gujarat and Maharashtra. Atomic power plant is the present-day, modern tendency in regard to power generation. I know that it will take some more time, but particular attention should be given from Punjab to Orissa to have proper power generation units.

I have suggested that in Bokaro there should be one, Santhaldih unit should be strengthened, Chandrapura unit should be strengthened. For North Bihar and North Bengal there should be separate power stations so that the whole of North Bihar and can be supplied and the whole of North Bengal and Bangla Desh can be supplied power. With these words, I again say that Dr. Rao has not fulfilled his responsibility and he has no right to stay as Irrigation Minister.

SHRI P. VENKATASUBBAIAH (Nandyal): Mr. Ranen Sen, I am sorry to say, has been very uncharitable to Minister in charge of Irrigation and Power. If you can see the phenomenal growth in the production of power in this country, it will show that the Minister in charge of this Ministry has done a remarkable job.

The generation of power has risen from 6.6 billion k.w. h. in 1950-51 to 20.1 billion k.w. h. in 1960-61. We cannot hold Dr. Rao for natural calamities and for certain unforeseen circumstances that have taken place in the country. during 1970-71 the total generation was 61.62 billion k.w.h. The rise is from 6.6 billion k.w.h. to 61.2 billion k.w.h. Moreover, the generation of power is primarily the responsibility of State Governments and their capacity to start certain power projects. Viewed in this context, I can say without any fear of contradiction that there has been a remarkable growth in this regard.

Coming to the actual motion under discussion about the power crisis in this country, I can say that it has affected not only one part of the country but the entire country and more so certain States where they have been suffering from acute power shortage. I would like to mention the power position in Andhra Pradesh.

16.17 hrs.

[SHRI R. D. BHANDARE *in the Chair.*]

There is a great imbalance in power generation in the country. I have come across a note that has been circulated by the Ministry of Irrigation and Power with regard to the draft Fifth Five Year Plan and the power development programme and power imbalance. There they have stated:

"In this region (referring to the southern region), again, there is large imbalance in power development, the most backward being Andhra Pradesh, where the *per capita* consumption of electricity at present is very low and would continue to be so even with the implementation of the scheme included in the State in the Fifth Plan. This disparity can be narrowed down only by a deliberate policy and by taking measures which would generate economic activity for which provision of electricity generation facilities would be a vital factor. In this context, apart from providing a share from the central sector schemes indicated above, it would be necessary to give serious consideration to the question of taking up for implementation in the central sector a hundred megawatts thermal station as Andhra Pradesh has large coal reserves."

I have made certain critical analysis and study of the position of power generation in the country. I would like to compare the position of power in the neighbouring States. As I told you earlier, as against the All India *per capita* consumption of 90 kilowatt hours, Andhra Pradesh is having only 50 kilowatt hours whereas in the neighbouring States of Maharashtra and Tamil Nadu, with the same size and population, the *per capita* consumption of power is 200 kilowatt hours. It is not due to any lethargy or complacency on the part of the State Government. Certain factors have helped to have more power generated and supplied to these States. For instance, take the neighbouring State of Tamil Nadu. There are two central sector projects situated in this State. One is the Neiveli and the other is the Kalpakkam atomic power station. In Neiveli the power that is being generated is being done at the cost of the Central Government and there is no financial commitment on the part of the Tamil Nadu Government. Even then, the power that is generated which

has to be shared by the neighbouring States is being denied and Andhra Pradesh is the worst sufferer. Same is the case with Kalpakkam.

Why I am stating these facts is to show that the power crisis in Andhra Pradesh is more acute compared to other States. We know how these continuing schemes are hampered for want of financial assistance which is further accentuating power crisis. The Lower Sileru project in Andhra Pradesh and the Srisaillam Hydro-electric Project in Andhra Pradesh are the two projects which were hard hit. I should, say, for want of financial resources. For the Lower Sileru project, if the necessary financial assistance is provided, it can give the cheapest power in the whole country. So also, regarding the Srisaillam hydro-electric project. But in respect of Lower Sileru project the situation is more agonising because the entire civil works of the portion of the project has been completed, but for want of the generating sets the whole project is suffering. The State Government has pleaded its inability to provide finance for these generating sets and they have sought central assistance to give them some Rs. 12 crores for setting up of these generating units.

But, Sir, the Central Government has been adopting penny-wise attitude and they have denied the assistance sought for by the State Government while in similar cases this kind of assistance has been given.

I only request Dr. Rao that he should not feel embarrassed that he comes from Andhra and feel shy of coming to the rescue of Andhra Pradesh. He has to do justice in this regard.

So also in respect of the Srisaillam Hydro Electric project. That project is envisaged to be constructed at a cost of Rs. 70 crores. Only Rs. 20 crores have been spent. It was proposed to be completed by 1973-74. But, due to lack of financial assistance this project is suffering. Almost the entire complement of the people engaged in the construction there had been retrenched and the whole work has come to a standstill. This has to be borne in mind. This is a centrally-situated project which can give electricity without any power leakage to the entire Andhra Pradesh and other adjoining areas.

I would like to draw the attention of the hon. Minister that after the Kalindi

hydro-electric project is completed, all the possible avenues for generation of hydro-electricity will be exhausted in the south. We have naturally to look for other projects, other than hydro-electric. As Mr. Ranen Sen and Mr. Samar Guha pointed out, the other projects that could be harnessed and electricity could be generated could be projects based on coal and also on atomic power. For this purpose, I beg to submit, Andhra Pradesh is best suited where there is an abundance of coal and this is very suitable for starting the thermal plants. Also, a place like Srisaillam is ideally-suited because it is a sparsely-populated areas, and can be selected for starting atomic power stations. These can be treated as a Central projects and power could be supplied to other areas which suffer for want of electricity.

So, Sir, I urge upon the Central Government that they should come to the assistance of the Lower Sileru project as they have done in the case of Kalindi. Mysore Government was given a special assistance in this regard. I don't grudge aid being given to Mysore but my emphasis is that Andhra Pradesh also should get the benefit as has been given in the case of the other States.

Lastly, coming to generation, I would say this. There is inadequacy of investment with regard to generation and distribution. Only 41 per cent of the total investment is being spent on distribution and this situation has got to be remedied. I support the contention of Shri Samar Guha. There should be a central authority with an investment of Rs. 6500 crores to see that these projects are taken up and power is distributed on equitable basis so that the country may not suffer for want of power, because, when power is denied, industrial growth is denied, agricultural growth is denied and the whole economy of the country will become stagnant and there will be no further growth or development. With these few words, I resume my seat and I thank you for the opportunity given to me to speak.

SHRI M. C. DAGA (Pali): On a point of order. When a motion is moved under rule 193, and any Member gives intimation to the Speaker under rule 195, if he is not given a chance to speak, then what is to be done? A Member who has given notice that he wants to take part in the discussion under rule 193 should be allowed to speak.

MR. CHAIRMAN: His point is noted. Now, Shri Chittibabu.

*SHRI C. CHITTIBABU (Chingleput): Mr. Chairman, Sir, my hon. friend, Shri Sanjar Guha has raised this very important and timely discussion on the power crisis in different parts of the country. I am grateful to you for giving me an opportunity to participate in the debate on behalf of my party, the Dravida Munnetra Kazhagam.

The hon. Members who preceded me spoke about the power crisis in different parts of the country, substantiating their arguments with positive proof. No other proof is required than the order of the Prime Minister not to continue for more than one day the illumination of Rashtrapathi Bhavan and the Parliament House on the day when we celebrated the Silver Jubilee of our Independence. There cannot be any other reproof for our very capable and talented Minister of Irrigation and Power, Dr. K. L. Rao when the common people of our country's capital were denied even this elementary enjoyment of witnessing the illumination for a day more. I do not think that this House requires any other proof for the power crisis in the country. The circumstances under which this has been done pose a question mark about the competence of the hon. Minister of Irrigation and Power and of his Ministry in tackling this issue.

My hon. friend, Shri Venkatasubbiah, who spoke before me, showed his accusing finger at Tamil Nadu for denying Andhra Pradesh its requirement of power, as if Tamil Nadu has got abundance of electric power. I am happy that he remembered Tamil Nadu at least in this connection and I hope that his utterance becomes a reality. But the real position is that Tamil Nadu has been going with a begging bowl to Kerala and Mysore for the supply of power. Tamil Nadu has not achieved self-sufficiency in electric power and I wish that Shri Venkatasubbiah is aware of this. In spite of the best efforts on the part of my party Government in Tamil Nadu self-sufficiency in power has not been achieved, it is mainly due to the vacillation on the part of the hon. Minister of Irrigation and Power. It is clear that the hon. Minister of Irrigation and Power has not and cannot come to grip with the problems by taking definite decisions.

When I was the Mayor of Madras in the year 1965, I arranged the inauguration of the drinking water scheme under the presidency of our Irrigation and Power Minister, Dr. Rao. At that time I referred to the Cauvery water problem. But the hon. Minister slipped away like the swift-moving waters of the river. After the D.M.K. Party assumed the Office in Tamil Nadu, this drinking water supply scheme is being implemented.

I know the debating talent of the hon. Minister and I am sure he will score winning points by putting forth counter-arguments to all the issues raised in this House. But, here it is not a question of his arguing capacity; it is the question of primary requisite of the people of our country. The hon. Minister of Irrigation and Power, with all his debating skill, cannot absolve himself and his Ministry from the blame for the power crisis in the country.

The target of producing 230 lakh kwh of power at the end of the Fourth Five Year Plan has been fixed by his Ministry. It is also estimated that the demand in the country will also be of the same order. During 1973-74, it is expected that there will be a shortage of 3 lakh kwh. I am not saying this, but the hon. Minister himself has accepted this on the floor of this House. He has also expressed his apprehension that it may not be possible to achieve the Fourth Plan target of production. 25 years after our Independence, the per capita consumption of power in our country is just 200, while that of the United States of America is 10,000 and of the European countries between 2000 and 3000. India's per capita consumption of power is the lowest. What have we achieved during these two and half decades for the production of more electric power in the country?

I have no hesitation in saying that on account of defective planning for the production of power there is this crisis of shortage in the country. In the Uttar Pradesh there is acute shortage of power. In West Bengal, many industrial units have shut down their production for want of power. In many other States the position is no different. In answer to Starred Question No. 122 raised on 8-8-72, the hon. Minister of Irrigation and Power has listed the main

*The original speech was delivered in Tamil.

reasons for the power shortage in the country in recent times. I will not go into all the reasons, but I will draw the attention of the House only to two reasons. Non-arrival of coal in time to the thermal power stations resulted in reduced output from the thermal power stations. In this connection, I would refer to the repeated request of the Tamil Nadu Government for the starting of the second-cut mine in the Neiveli Project which will be able to supply lignite to all the neighbouring southern States. The hon. Minister of Tamil Nadu Government has repeatedly requested the Central Government to sanction this scheme. I would say categorically that the Central Government are not doing the proper thing in dilly-dallying the issue. How can we, in the face of this, accept the argument of Dr. Rao that non-arrival of coal in time to the thermal power stations resulted in reduced output? The other reason advanced by him is non-availability of essential materials such as steel, cement etc. to the required extent, which has resulted in the delay of completing the civil works of power projects. Only this morning this House gave its approval for taking over the private steel plant, IISCO. It is not beyond the competence of the Central Government to make available the required steel and cement for completing the power projects. Immediately the question of shortage of wagons will be raised, as if the Railway Ministry is under the charge of Tamil Nadu Government, located far a way from the Ministry of Power and Irrigation. The Central Government cannot take shelter under this silly excuse. The hon. Minister should have proper coordination with the Railway Ministry and get adequate number of wagons in the interest of executing the important power projects. He cannot just wave his hands here and there and say: I have written to this Ministry and that Ministry; what can I do if the Planning Commission or the Finance Ministry does not sanction the required money; I have conveyed to the Railway Ministry about the non-availability of wagons etc. etc. He should realise that electric power is the basic requirement for the economic development of the country. He should convince his colleagues in the Governments and try to do what is expected of him. It is time that he bids goodbye to his cursory and evasive way of doing things.

Though it is not connected with the Ministry of Irrigation and Power, Mr.

Chairman, I would like to refer to Kalpakkam Atomic Power Plant, which is in my constituency. Everybody who spoke before me referred to the necessity of producing atomic power in the country. That is why I want to refer to Kalpakkam Atomic Power Plant. Kalpakkam is a part of my constituency. It was stated that the Plant would be commissioned in 1971, then in 1972; now it is said that it would be commissioned in 1974. But today morning it was said that the Plant would be commissioned only in 1976. I am a Member of the Consultative Committee of the Department of Atomic Energy and I have given more than enough proof of the way in which the project is being implemented. I know personally how it is functioning. The project authorities there are playing ducks and drakes with public funds. An American trailer was bought at a cost of Rs. 18 lakhs or so. It is lying idle there for the past 2½ years. They are not able to change one burst tyre in the trailer. The project authorities are more interested in different kinds of pastimes than in implementing the project. Here, I would like to inform Mr. Venkatasubbaiah that neither the Atomic Plant at Kalpakkam Plant has started producing power nor the second-cut mines at Neiveli has been sanctioned by the Central Government, since he made the allegation in his speech that the State of Tamil Nadu is not supplying to Andhra electric power from Neiveli and from Kalpakkam Atomic Plant. The required equipment and machinery have not been made available to the Kalpakkam Plant. In the case of other atomic plants, there is foreign collaboration and things seem to be moving fast. But, here in Kalpakkam, the Government of India decided to utilise the indigenous talent. I am sorry to state that the indigenous talent has not come upto the expectations. Many valuable things are lying uncared for and I doubt very much whether the Plant will be commissioned at least in 1976. If a Parliamentary Committee is constituted to go into the question of delay in the execution of Kalpakkam Atomic Power Plant, many sordid things that go on there will come to light. The net result is that the project is getting delayed unnecessarily.

An assurance has been given on the floor of this House that the Kalpakkam Atomic Plant would be commissioned in 1976. If this assurance is not fulfilled then, Dr. Rao and his colleagues

[Shri C. Chittibabu]

will be put to trial in the court of the people. Similarly, the Central Government should accord their sanction for the second-cut mine in Neiveli. So far as the question of Tamil Nadu achieving self-sufficiency in the production of power is concerned, the hon. Minister of Irrigation and power should take greater interest in the execution of these two schemes.

With these words, I conclude.

श्री नवल किशोर सिन्हा (मुजफ्फरपुर) : माननीय सभापति महोदय, विद्युत शक्ति का उत्पादन बढ़ाना हमारे देश के लिए अनिवार्य है। 1951 में जहाँ 2.4 मिलियन किलो वाट बिजली का उत्पादन करते थे वहाँ आज हम करीब 17.2 मिलियन किलोवाट बिजली का उत्पादन कर रहे हैं। हमारा जो योजना है उसके अनुसार पंचवर्षीय योजना के अन्त तक चालीस मिलियन किलोवाट बिजली का उत्पादन करना चाहिये। जो लक्ष्य रखे गए हैं वे बहुत उत्साहवर्धक और प्रभावशाली हैं। इस योजना काल में 21 मिलियन किलोवाट हमारा विद्युत शक्ति का उत्पादन बढ़ाना चाहिये। हमें 1 लाख 31 हजार गावों में बिजली पहुंचाना चाहिये और 25 लाख इरिगेशन पम्पिंग स्टैंड्स को विद्युतचालित करना चाहिये। यह पंचवर्षीय योजना का हमारा लक्ष्य है। इस लक्ष्य को हमें पूरा करना है। इसमें कोई शक नहीं है कि कभी कभी जो हमारे लक्ष्यों को होते हैं वे पूरे नहीं उतरते हैं। उनमें कुछ कमी हो जाता है। लेकिन यह जीवन के प्रत्येक क्षण में और प्रत्येक व्यक्ति के अनुभव में यह बात अपने कार्यकलापों के सम्बन्ध में भी आता है। इसको हम भूल नहीं सकते। हमें प्रत्येक कदम पर देखना चाहिये कि किन कारणों से उन लक्ष्यों को में कमी होती है और क्या करने से हम उस कमी को दूर कर सकते हैं। सिर्फ डा० के०एल०राव को दोष देने से काम नहीं चलेगा। हमारा समझ में डा० राव ने सिर्फ हमारे देश के एक बड़े इंजीनियर हैं बल्कि हमारे देश के एक बड़े ही योग्य प्रशासक भी हैं। अगर किसी काम में डा० राव असफल होते हैं तो उसका कारण हमें दूसरी जगह

खोजना पड़ेगा और पता लगाना पड़ेगा कि किन कारणों से जो उनको इच्छायें और उद्देश्य हैं वे पूरे नहीं होते।

सभापति महोदय, हमारे देश में जिस गति से विद्युत की मांग बढ़ती जा रही है, उस की तरफ न सिर्फ डा० राव, बल्कि भारत सरकार का भी ध्यान जाना चाहिये। हम अपनी जनरेशन कंपैमिंट में, मेरी जानकारी है, 6 प्रति-शत की प्रति वर्ष वृद्धि करते हैं, लेकिन हमारा मांग 16 प्रतिशत प्रतिवर्ष बढ़ती है। बिजली एक ऐसी चीज है जो अपना मांग में स्वयं वृद्धि करता है। इस के लिये विज्ञापन करने की जरूरत नहीं होती। आप जितनी बिजली पैदा करेंगे, उस से ज्यादा बिजली की मांग वहां दूसरे साल में हो जायगी और दूसरे साल अगर उस मांग को पूरा करने की कोशिश करेंगे तो तीसरे साल उस से भी ज्यादा मांग हो जायगी। पांच या छः साल एक यूनिट कमीशन होने में लगते हैं। मैं माननीय सदस्यों से सहमत हूँ, जैसा प्रो० समर गुह और डा० रानेन् मेन ने कहा, इन मारी चीजों की तैयारी काफी पहले से होनी चाहिये और मेरी दृष्टि में यदि चतुर्थ पंच वर्षीय योजना के प्रारम्भ में—जैसा यहां डा० राव के बारे में कहा गया कि वह दस साल में मिनिसट्र ह—यदि इरिगेशन और पावर मिनिसट्रों ने जो बात कही थी, उस को प्लानिंग कमीशन ने मान लिया होता, तो आज शायद ऐसा पावर-क्राइसिस देश में नहीं होता। आज पांचवें पंच वर्षीय योजना में हम जितना आगे जाने की बात सोच रहे हैं, उस में भी कहीं ज्यादा आगे जा सकते थे। लेकिन स्थिति का अनिवार्यता होता है। बहुत सी बातें ऐसी होती हैं जो हर मिनिसट्रों के अपने प्रबन्ध में या अपने नियन्त्रण में नहीं होती हैं, बहुत सी अन्य मिनिसट्रों से उस का ताल्लुक होता है, स्टेट गवर्नमेन्ट से उस का ताल्लुक होता है। उस सब को देख कर चलना पड़ता है।

मैं बहुत समय नहीं लूंगा, क्योंकि मेरे बहुत से अन्य मित्र बोलना चाहते हैं। मैं सिर्फ दो बातें कहना चाहता हूँ। एक तो मैं उस बात को साफ

करना चाहता हूँ जिस की तरफ श्री विभूति मिश्र जी ने ध्यान दिनाया है। आप मानें या न मानें, लेकिन यह देश के लिये बहुत बड़ा सवाल है और वह सवाल है—अश्रीय असमानता का। उन्होंने थोड़े से आंकड़े दिये हैं, मेरे पास और ज्यादा आंकड़े हैं। दिल्ली में पर-कंपिटा कन्जम्पशन 27.3 किलोवाट है। बेंगलूर में 118 किलोवाट है, तामिलनाडु में 128 किलोवाट है, पंजाब में 159 किलोवाट है, चण्डीगढ़ में 315 किलोवाट है—यह बड़ा खुशी की बात है मुझे इस पर कोई आपत्ति नहीं है। मैं तो चाहता हूँ कि पर-कंपिटा कन्जम्पशन और ज्यादा हो, लेकिन इस की तुलना में—हम सारे भारत के प्रतिनिधि यहां बैठे हैं—हमें यह सोचना चाहिये कि देश के हमारे भागों की क्या हालत है? बिहार के बारे में मैं आप को बतलाऊ-प्रति व्यक्ति औसत 68 किलोवाट है, जिस में नाथ बंगाल और नाथ बिहार में 6 से 9 किलोवाट पर-कंपिटा कन्जम्पशन है। इसी के आसपास पूर्वी उत्तर प्रदेश में भी होगा। जम्मू काश्मीर में 41 है, राजस्थान में 39 है, अमरावती में 21 है, मध्य प्रदेश में 57 है। मेरे कहने का मतलब यह है कि क्षेत्रीय असमानता को दूर करने के लिये यह आवश्यक है कि पंच वर्षीय योजना के काल में डा० राव साहब इन पिछड़े क्षेत्रों के सम्बन्ध में कुछ करें ताकि असंतुलन घटे।

दूसरी बात जो मैं कहना चाहता हूँ जो बिजली के रेट से सम्बन्ध रखती है। बार बार बिहारवालों से या मध्य प्रदेश या उत्तर प्रदेश वालों से यह कहा जाता है कि तुम्हारे यहां छोटी इण्डस्ट्रीज नहीं हैं। आप जरा गौर काँजिये—छोटी या मझौली इण्डस्ट्रीज इन प्रान्तों में कैसे लगे। बिहार में छोटी या मझौली इण्डस्ट्रीज के लिये बिजली का रेट 21 पैसे है, जो अन्य प्रान्तों की अपेक्षा बहुत ज्यादा है। अन्य पिछड़े प्रान्तों में भी यह रेट ज्यादा है। जो आगे बढ़े हुए प्रान्त है, उन में बिजली का रेट बहुत कम है। इतने ज्यादा रेटों में छोटी इण्डस्ट्रीज या मीडियम स्केल

इण्डस्ट्रीज कैसे बैठ सकती हैं। मैं भारत सरकार को चार सुझाव दूंगा।

पहला बात तो यह है कि जिस तरह से एकोनामिक सब कमेटी, पोलिटिकल सब कमेटी होती है कबिनेट को उसी तरह से कबिनेट की एक पावर सब कमेटी भी होना चाहिए जिसमें रेलवे के, माइन्स के, इरागेशन और पावर के और एग्जिक्यूटिव के मिनिस्टर होने चाहिए।

दूसरी बात यह है कि सेंट्रल पावर एथाय्रिटी बने या न बने, सारे प्रान्त उसको शायद न माने लेकिन रीजनल बोर्ड्स जरूर होने चाहिए। राज्यों में एलेक्ट्रिसिटी बोर्ड हैं लेकिन उनका तर्जबा अच्छा नहीं है। वे अलग कहते हैं कि सारी शक्ति केन्द्रीय सरकार के पास है, केन्द्रिय सरकार लांहा दे, व न दे, हमारी मशानें वह खरादती है तो फिर हम इस तर्क में कहाँ आते हैं? रीजनल बोर्ड्स हमारे यहां कायम होने चाहिये जिनके अधिकार में बिजली का प्राधिकरण और डिस्ट्रिब्यूशन का अधिकार होना चाहिए।

तासरा बात यह है कि यहां नारा लग रहा है कि इम्पोर्ट बन्द करो, इम्पोर्ट बन्द करो हमें सेल्फ सफािशान्ट होना चाहिए। लेकिन जहां तक पावर प्लान्ट्स के इन्डजॉनम मैन्युफैक्चरिंग का सवाल है उसके बारे में हमारे अनुभव कैसा है समय पर मशानों की डिनिवरी नहीं होती। किस्म बुरा होता है। डा० राव इसमें कुछ नहीं कर सकेंगे अगर हम पावर जेनरैटिंग प्लान्ट्स इम्पोर्ट नहीं करते हैं। पावर हमारे लिए एक बॉमिक चाइ है। हमारे यहां मारावत। प्रॉजेक्ट में 8 जेनरैटिंग प्लान्ट्स तो इम्पोर्ट किए और दो के लिए रोक रूकिया गया कि जब हिन्दुस्तान में बनेंगे तभी ले लेंगे। तो इस तरह से हमारे देश की बिजली की समस्या हल नहीं होगी।

अंतिम बात यह है कि हमारी एडवान्स प्लानिंग होनी चाहिए क्योंकि उसके बिना हमारे यहां विद्युत शक्ति की आवश्यक में कमी होने वाला है, हम उसको पूरा नहीं कर सकते

श्री फूलचंद बर्मा (उज्जैन) : सभापति महोदय, देश के विभिन्न क्षेत्रों में बिजली की कमी के कारण आज कल-कारखाने बन्द पड़े हैं। इतना ही नहीं, कृषि का जो उत्पादन होता चाहिए था वह भाँटाक नहीं हो रहा है। आज हम भौतिक युग में जा रहे हैं। आज के हमारे जीवन में बिजली एक महत्वपूर्ण भाग अदा करती है। यदि आज बिजली को हमारे भौतिक जीवन में अलग कर दिया जाय तो जीवन में सूनापन आ जायेगा। लेकिन जहाँ तक विद्युत उत्पादन का सवाल है मैं सरकार से कहना चाहता हूँ कि युद्ध स्तर पर यह कार्य होना चाहिए। मैं पूछना चाहूँगा देश में आज बिजली का जो उत्पादन हो रहा है वह लगभग 60 लाख किलोवाट है। मंत्री महोदय ने आशा की है कि 1974-75 में 230 लाख किलोवाट बिजली पैदा करेंगे इतना ही नहीं उन्होंने इस से आगे बढ़ने हुए एक आशा और की है कि 1980-81 में 5 करोड़ 20 लाख किलोवाट बिजली का उत्पादन करेंगे। उन्होंने और कहा है कि यदा के अन्त में 20 करोड़ किलोवाट बिजली उत्पन्न करेंगे। मैं जानना चाहता हूँ इस समय जो बिजली उत्पादन का ध्यान है उस पर सरकार का लगभग 36 अरब रुपये लगा हुआ है और 36 अरब रुपये लाने के बाद सरकार का जो उत्पाद था, सरकार का जो लक्ष्य था उस लक्ष्य का हम पूर्ण नहीं कर पाएँ हैं। आज भी मैं सरकार से कहना चाहता हूँ, मंत्री महोदय बैठें हैं, पांचवीं योजना के अंत में यदि बिजली उत्पादन के लक्ष्य को पूरा करना है तो उस के लिए 80 अरब रुपये चाहिए। मैं पूछना चाहता हूँ कि क्या योजना आयोग और वित्त मंत्रालय आपको 80 अरब रुपये योजना के अंत तक दे देंगे? आप का रुपया मिलने वाला नहीं है। सामित साधनों से आप को बिजली का उत्पादन बढ़ाना होगा। इसलिए आवश्यकता है कि जो बिजली का उत्पादन किया जा रहा है उसकी जो प्रणाली है उसको सुधारना पड़ेगा। उस के अन्दर जो दोष आ गये हैं उनको सुधारना पड़ेगा। जहाँ तक रुपये का सवाल है

वह मिलने वाला नहीं है। इसलिये स्थान स्थान पर जो बिजली घर बने हुए हैं जहाँ से बिजली जनरेट करते हैं उन सब को देखना पड़ेगा। यदि आवश्यकता हो तो आमूल बूल परिवर्तन भी करना चाहिये।

मैं मंत्रों महोदय को याद दिलाना चाहता हूँ आप को अध्यक्षता में एक कमेटी बना दी, 1969 के अन्त में आप ने रिपोर्ट दी कि महाराष्ट्र के अन्दर 6 महाने में लगभग एक अरब रुपये का नुकसान हुआ विद्युत की कमी के कारण। यह केवल महाराष्ट्र का सवाल नहीं है, बिहार के अन्दर लगभग 30 करोड़ रु० का नुकसान हुआ है, वहाँ का भदई चावल, मकई, धान और पटसन की फसल खड़ी का खड़ी सूख गया। आज बिहार में एक प्रकार से बिजली का दुमिक्त पड़ा हुआ है। देश के विभिन्न स्थानों का भी यह हालत है। माननीय दरबारा सिंह ने कहा था कि मध्य प्रदेश में कुछ बिजली पंजाब को मिलना चाहिये। मैं उनको बताना चाहता हूँ कि जो मध्य प्रदेश में बिजली सरप्लस बनाया जाता है, वह आँकड़ों के हिसाब से तो सही है, लेकिन वास्तव में वहाँ गार्टेज है। आप पूछेंगे कि कैसे? तो मैं बताना चाहता हूँ कि मध्य प्रदेश के अन्दर आज गाँवों में बिजली नहीं पहुँच है। 35,000 गाँव ऐसे हैं जहाँ पर बिजली तामरी पंचवर्षीय योजना के अन्दर पहुँच जाना चाहिये था, लेकिन शायद वहाँ पांचवीं योजना में भी पहुँच सकेंगी इसका आशंका है। बिजली मध्य प्रदेश में सरप्लस है, लेकिन वहाँ एक्विपमेंट नहीं है। इसलिये मध्य प्रदेश के अन्दर जो बिजली कंज्यूस होता चाहिये, वहाँ के गाँवों में जो बिजली पहुँचना चाहिये, वह नहीं पहुँच रही है। इसलिये मध्य प्रदेश में बिजली सरप्लस है। महाराष्ट्र के अन्दर आणविक बिजली घर है, राजस्थान में कोटा में है, मैं चाहता हूँ कि ऐसा ही एक आणविक बिजली घर मध्य प्रदेश में भी होना चाहिये।

जो आप ग्रिड बनाना चाहते हैं, प्रदेशों का जोन बनाना चाहते हैं उस से अन्य प्रदेशों को

भी लाभ मिलेगा। इस के साथ ही साथ मंत्री जो ने कई स्थान पर कहा था कि जो 133 निजी बिजला कम्पनियों हैं सरकार उन के राष्ट्रीयकरण का विचार कर रहा है। मैं उन से कहना चाहता हूँ कि यह सब से उपयुक्त समय है जब हमारे देश के अन्दर विभिन्न स्वानों पर बिजला की क्राइसिस चल रही है। तो ऐसे समय पर इन कम्पनियों का राष्ट्रीयकरण किया जाय, कोई अनुचित न होगा यह अवश्य करना चाहिये। और यदि आप ऐसा नहीं कर सके तो जिम प्रकार 6 महाने के अन्दर एक अरब रुपये का नुकसान महाराष्ट्र में हुआ इस प्रकार से अगर पूरे देश का लेखा जोख लेंगे तो कई अरब का नुकसान होगा।

एक सरकार, समीक्षक ने एक स्थान पर कहा था कि चौथी योजना के अन्त में हम 2.30 करोड़ किलोवाट बिजला का उत्पादन पूरा कर लेंगे। लेकिन हालत यह है कि जब हम चौथी योजना के अन्त में जायेंगे, इस लक्ष्य को पूरा नहीं कर लें, तब तक 1 करोड़ 20 लाख किलोवाट बिजला का मांग और बढ़ जायेगी।

मेरे कई साथियों ने कहा है कि मध्य प्रदेश में 70 मेगावाट, उड़िसा में 120 मेगावाट, मसूर में 100 मेगावाट और केरल में 110 मेगावाट बिजला सरप्लस है। जहाँ कहीं अगर बिजला सरप्लस है मुझे कोई आपत्ति नहीं अगर राष्ट्र हित में मध्य प्रदेश का बिजला हमारे प्रदेशों में जाता है। लेकिन मंत्री महादय ने काबिग अटेंशन के माध्यम से 13 मई, 1972 को राज्य सभा में कहा था कि सरकार इस बात पर विचार कर रही है कि हमारे देश का एक ग्रिड बनाते तो अच्छा ही था, लेकिन वह बनाने में बहुत समय लगेगा। इसलिये उस के पहले, जैसा माननीय मन्त्र गृह ने कहा था कि प्रदेशों का एक जोन बनाइये और जोनों का एक ग्रिड बनाइये। इस से काफी लाभ होगा। जैसा मैंने बताया, कुछ प्रदेशों में बिजला सरप्लस है। लेकिन उस के सरप्लस होने के बावजूद हमारे प्रदेशों में बिजला क्यों नहीं पहुँच पाई उस का एकमात्र

कारण यह है कि आप के पास ट्रांसमिशन लाइन नहीं थी और ट्रांसमिशन लाइन बिछाने के साधन नहीं थे। इसलिये यदि आप ग्रिड बनाने का बात करते हैं तो आप को सब से पहले इस बात पर ध्यान देना होगा कि आप ट्रांसमिशन लाइन बिछाने का काम युद्ध-स्तर पर लें। यदि आप यह नहीं करेंगे तो आप की ग्रिड बनाने का योजना सफल नहीं होगी।

मैं एक बात कह कर अपनी बात समाप्त करना चाहूँगा, और वह यह है कि गुजरात में ध्रुवरण पावर प्लान्ट है। वहाँ पर आयल एंड नेचुरल गैस कमिशन ने 63,000 टन कूड आयल देने का वादा किया था, लेकिन जलाई में केवल 50,000 टन ही सलाई किया गया। अप्रैल-जून में 8 से 9 परसेंट तक की कम हो गई और इस कमी के कारण गुजरात में कृत्रिम कम बिजला की हो गई है।

मैं मंत्री महादय से निवेदन करना चाहूँगा कि मैंने जिन बातों का ओर ध्यान दिलाया है उन पर वह बारोंकी से विचार करें और अपने मंत्रालय के लोगों से इस विषय में वह विशेष रूप से रिपोर्ट तैयार कराये। जैसा मुझे से पूर्व बोलने वालों ने कहा है, आप को पाचवीं पंच-वर्षीय योजना में 80 अरब रुपये मिलने वाला नहीं है। भारतवर्ष की जनता में टैक्स देने की जो क्षमता है उस को देखते हुए यह सम्भव नहीं है कि वह 80 अरब रुपये दे सके। ऐसे स्थिति में इस विभाग के अन्दर फैला हुआ जो अनियमितताये हैं उन को रोक कर आप जो परिवर्तन कर सकते हैं उस को करना चाहिये। तब यह क्राइसिस दूर होगी अन्यथा बिजला की कमी के कारण संसार की तुलना में जो उत्पादन हमारे यहाँ होना चाहिये वह रुक जायेगा, कृषि का विकास रुक जायेगा और उस के रुकने के बाद जो क्राइसिस हमारे यहाँ पैदा होगा, हम उस को रोक नहीं पायेंगे।

मैं मंत्री महादय से निवेदन करना चाहूँगा कि जो मैं मुभाव मैंने दिये हैं उन पर वह ध्यानपूर्वक विचार करें।

श्री कुशोक बाकुला (लद्दाख) : मभापति महोदय, यह सुविदिन है कि आज के जगत में बिजली कितनी आवश्यक और उपयोगी है। किसी भी स्थान का विकास बिजला पर निर्भर है। विद्युत शक्ति ने आज संसार का काया पलट कर दा है। जहां कल दरिद्रता और नारकता का साम्राज्य था, वहां आज बिजला के कारण समृद्धि है। यह अविकसित और पिछड़े क्षेत्रों में नवान स्पंदन पैदा करता है।

हमारे देश में विद्युत शक्ति के उत्पादन में पर्याप्त उप्रति की है। देश के औद्योगिक विकास और कृषि उत्पादन को बढ़ाने में इस ने महत्वपूर्ण योगदान दिया है। किन्तु देश में आज भी ऐसे क्षेत्र हैं जहां विद्युत शक्ति पर्याप्त मात्रा में उपलब्ध नहीं है। लद्दाख इस का ज्वलंत उदाहरण है। लद्दाख की तुलना आप देश के अन्य भागों से करें अथवा जम्मू और कश्मीर राज्य के ही शेष भागों का तुलना में देखें तो लद्दाख आज भी विकास का करवट नहीं ले रहा है।

17 hrs.

मभापति महोदय, मैंने पहले भी इस विषय पर लोक सभा में निवेदन किया था और बजट पर चर्चा के दौरान भी मैंने इसका उल्लेख किया था। सरकार परियोजना में जल विद्युत परियोजना प्रारम्भ को गई थी किन्तु यह कार्य धीमी और शिथिल गति से चल रहा है। इस परियोजना का कार्य केन्द्रिय जल विद्युत विभाग द्वारा अपने हाथ में ले कर इसे विद्युत गति से पूरा किया जाना चाहिये। कारगिल में मुरु नदी में बिजला पैदा करने की असामित सम्भवनायें हैं। इसका उपयोग किया जाना चाहिये। योमा तो बिल्कुल चान की सोमा में जुड़ा हुआ है। इस सोमा स्थित गांव में बिजली किन्तु आवश्यक है इस पर विस्तार से कहने की आवश्यकता नहीं है।

जंस्कर, नूबरा, दराम इन स्थानों पर बिजली की छोटी छोटी योजनायें बना कर बिजली पैदा करने में लद्दाखवासियों के हृदय में नवीन उत्साह, नवीन प्रसन्नता आत्मविश्वास और

आशा का उदय होगा। लेह में डोजल इंजन बहुधा खराब रहता है। उसकी ओर भी आपको ध्यान देना चाहिये। इस माल दो नए डोजल इंजन लगाए गए थे। वे भी खराब रहें हैं। उसके वास्ते एक जांच आयोग आपको नियुक्त करना चाहिये।

मंत्री महोदय से मेरा अनुरोध है कि केन्द्रीय सरकार लद्दाख की बिजला की आवश्यकता को पूरी करने में सहायता करे। लद्दाख देश के सुदूर कोने में स्थित है। वहां की विद्युत आवश्यकता की पूर्ति होजाए तो वहां के निवासियों का आर्थिक स्थिति में सुधार होगा उनका शारीरिक और मानसिक विकास होगा और लद्दाख मारे देश के लिए शक्तिशाली और मजबूत छत सिद्ध होगा।

श्रीमती सहोदरा बाई राय (सागर) : मैं मध्य प्रदेश से आती हूँ। वहां एक तिहाई आबादी हरिजनों और आदिवासियों की है। उनका आपको खास खयाल रखना चाहिये और उनके लिए आपको विद्युत का प्रबन्ध करना चाहिये। हमारे यहां बुन्देलखंड के एरिया में बिजला की बड़ी कमी है। वैसे हमारे यहां भोपाल में बिजला अच्छा है। लेकिन आपको देखना चाहिये कि कहां बिजली की जरूरत है और वहां आपको बिजली देने चाहिये। शहरों को तो आप दिन प्रति दिन बिजली देते जाते हैं लेकिन देहातों की तरफ आपका ध्यान नहीं जाता है। वहां किसान रहते हैं। किसानों को बिजली की जरूरत है। अगर वहां बिजली लग जाए तो उमसे उनकी आमदनी बढ़ेगी और बीज और गेहूं का उत्पादन बढ़ेगा। लेकिन उम और आपका ध्यान नहीं जाता है। मध्य प्रदेश में बुन्देलखंड को एक महत्वपूर्ण स्थान प्राप्त रहा है। लेकिन वहां पर ढकैतियां पड़ने हुए पच्चीस साल हो गए हैं। इस कारण से वहां की जनता तितर बितर हो गई है। वहां से भाग गई है। जब से श्री सेठी मुख्य मंत्री बने हैं उनके आने के बाद से वहां की ढकैती की समस्या हल हो गई है और जनता ने राहत की सांस ली है। लेकिन वहां मडकें नहीं हैं। नही वहां रेलवे लाइन है। टीकमगढ़, पन्ना, बिजावर, रोवा

बीर रीवा स छतरपुर और साथ ही सागर दमोह आदि में कोई गाड़ी नहीं है और न ही रेलवे लाइन है। सागर बीना विदिशा आदि में कोयला, भूसा, खोई बहुत पैदा होता है। वहां जंगलों की लकड़ा भी बहुत होती है। वहां से इन वस्तुओं का लदान भी बहुत होता है। लेकिन रेल के डिब्बे नहीं मिलते हैं। इस कारण से वहां की जनता में त्राहि-त्राहि मर्चा रहती है। इस वास्ते रेल के डिब्बे उनको जरूर मिलने चाहिये। जहां बिजली नहीं है वहां बिजला की व्यवस्था होना चाहिये।

साथ ही आगरा से खालियर तक हजारों एकड़ जमीन पड़ी हुई है। वहां हरिजनों और आदिवासियों के पास जमीन नहीं है। उसकी ट्रैक्टरों द्वारा जुताई करके उसको हरिजनों और आदिवासियों में बांट दिया जाना चाहिये। इससे खेतों की पैदावार बढ़ेगी, गल्ला ज्यादा पैदा होगा और जो डकैतों का एरिया है वह भी खत्म हो जाएगा। वहां बड़े बड़े जंगल हैं और उन में चौर डाकू छिपे रहते हैं। इससे डकैतों की जो समस्या है वह भी हल होगी।

रीवा, सागर में रेलवे नहीं है। वहां रेलवे की व्यवस्था होना चाहिये। सड़के वहां बननी चाहिये। वहां महायता कार्य होने चाहिये और राहत कार्य किए जाने चाहिये। हमारे राव साहब हिन्दा कम और अंग्रेजी अधिक जानते हैं। हिन्दा भाषी क्षेत्रों के लिए एक अलग से यहां पर मिनिस्टर होना चाहिये केन्द्र, आंध्र प्रदेश, मद्रास आदि अहिन्दा भाषी क्षेत्रों के लिए एक और हिन्दी भाषी क्षेत्रों के लिए एक दूसरा मिनिस्टर होना चाहिये।

एक माननीय सवस्य : एक हैं तो।

श्रीमती सहोदरा बाई राय : वह बहुत मरल स्वभाव के हैं उनका राजनिती का खिलाड़ होना चाहिये। इस वास्ते उनके साथ दूसरा मंत्री भी होना चाहिये। ऐसा करके देश का विकास आप करेंगे। एक बात जरूर है। जिन का वजन पड़ता है, जिस क्षेत्र के लोग ज्यादा बोलते हैं उस क्षेत्र का तो काम हो

जाता है और जो हम लोग हैं, जो उनको ज्यादा तकलीफ नहीं देते हैं, ज्यादा उनको परेशान नहीं करते हैं, उनका काम कम होता है। जो व्यक्ति मिनिस्टर बन जाता है, वह अपने क्षेत्र में बहुत अच्छा काम करता है, बिजली, सड़कों आदि की व्यवस्था करता है। लेकिन दूसरे क्षेत्रों का काम नहीं हो पाता है। इसी कारण मंत्री लोग चुनावों में जीत जाते हैं। जब कि हम लोग हार जाते हैं, क्योंकि हम अपने क्षेत्रों में विकास-कार्य नहीं कर पाते हैं। मंत्रियों को यह देखना चाहिए कि सब क्षेत्रों में काम बराबर हो। मैं सब पार्टियों से भी यह कहना चाहती हूँ कि इस वक्त हंगामा करने की जरूरत नहीं है। इस वक्त हम सब को मिल कर विकास-कार्य में जुट जाना चाहिए, ताकि देश आगे बढ़े। ये जो रोज झगड़ें और दंगे करवाये जाते हैं। इस से काम अटक जाता है। यह समय आपस में लड़ने का नहीं है। जब हम चुनाव में खड़े हों, तब हम एक दूसरे के बारे में कह सकते हैं। लेकिन इस वक्त तो देश की तरक्की के लिए काम करने की जरूरत है।

मध्य प्रदेश और बुंदेलखंड को तरफ खाम ध्यान देना चाहिए। बुंदेलखंड बहुत पिछड़ा हुआ है। पश्चिम वर्ष तक वह डकैतियों से परेशान रहा है। हरिजनों, आदिवासियों, किमानों और खाम तीर पर महिलाओं को और शिक्षा तथा अन्य समस्याओं को तरफ ध्यान दिया जाना चाहिए। वहां के लोगों को महुआ खाना पड़ता है। वहां गल्ला पैदा करने के लिए बिजला की व्यवस्था करना चाहिए। चूँकि वहां वर्षा कम होती है, इस लिए वहां कुओं और ट्यूबवैल्वज को व्यवस्था करना चाहिए। इस के लिए बिजला का जरूरत है। बिनामपुर में फसल नहीं हुई है और वहां बड़ा भार, अकाल पड़ा है। उसका तरफ ध्यान देना चाहिए।

देहात और शहरों में घर घर में बिजली पहुंचाई जानी चाहिए। अब जंगल कट चुके हैं और ईंधन नहीं रहा है और अब केवल बिजली का सहारा है। महिलाओं को सुबह खाना बना

[श्रीमती महोदया बाई राय]

कर बच्चों को स्कूल भेजना पड़ता है। इस लिए उन को सुविधा के लिए बिजली उपलब्ध की जाना चाहिए।

हमारे प्रदेश में इंजीनियर, ऑवरमियर और डाक्टर मारे मारे फिरते हैं और उन को नौकरा नहीं मिलता है। उन को काम देने का व्यवस्था करना चाहिए, ताकि देश का विकास हो। वे लोग हम से शिकायत करते हैं कि आप ने यह आश्वासन दिया था कि मड़के बनवा, बिजली आयेगा, दूसरे विकास-कार्य होंगे, लेकिन कुछ नहीं हुआ है। मंत्री महोदय को इस काम में एम० पाज० और एम० एल० एज० को मदद लेना चाहिए। अगर वह अकेले इस काम को नहीं कर सकते हैं, तो उन को एक और मिनिस्टर नियुक्त करवाना चाहिए, ताकि यह काम आगे बढ़े। चूँकि हमारे क्षेत्र का तरक ध्यान नहीं दिया जाता है, इस लिए अलग बुंदेलखंड बनाने का मांग को जा रहा है। मंत्री महोदय को इस क्षेत्र के विकास का और विषय ध्यान देना चाहिए।

SHRI K. S. CHAVDA (Patan): Mr. Chairman, Sir, within the limited time allotted to me, I am sure, it will not be possible for me to throw sufficient light on the power crisis, particularly in the State of Gujarat.

Sir, the power supply position has not been satisfactory in some of the States in our country since 1971. In Gujarat, for instance, a serious power crisis developed towards the end of December, 1971.

At that time there were the Assembly elections which were held in March, 1972. Therefore, this particular power crisis was overcome, by an arrangement entered into by the Government, for supplying the power, as a distress measure, from the neighbouring States of Maharashtra and Mysore. But immediately after the Assembly elections were over, this arrangement was over. Since then, since the 10th March, 1971, I think, Gujarat has been suffering from acute power shortage. Now, the question is how to overcome this difficulty of power shortage in the State of Gujarat. There are two ways open. One

way is a short-term measure, and the other is a long-term measure. As a short-term measure, the atomic power station at Tarapur should be made to operate uninterruptedly from 1st September, as stated by the Minister of State in the Ministry of Home Affairs, Shri K. C. Pant, in reply to my question on the 9th August, 1972. As a long-term measure, a dam of 530 feet height at Navgaon should be constructed without further delay. Secondly, the proposed atomic power station in the Saurashtra region should be set up in Saurashtra as early as possible. If this is done, then the power shortage in the State of Gujarat will be overcome.

Hydro-power is the cheapest of all powers, namely the thermal power, the atomic power, and hydel power. There is no hydro-power in the State of Gujarat. If the Narmada river project is implemented and if a dam of 530 feet height is constructed at Navgaon, then 2.5 million k.w. of hydro-power will be generated.

During the election campaign, the hon. Prime Minister, Shrimati Indira Gandhi promised to the voters in this respect and said that if they wanted to solve the Narmada river dispute, then they should vote for her party to come into power. The voters in Gujarat have discharged their duty.

MR. CHAIRMAN: Why is he bringing in politics into this matter?

SHRI K. S. CHAVDA: I am not bringing in politics, but I am only stating a fact.

MR. CHAIRMAN: It is all over now.

SHRI K. S. CHAVDA: Now, it is for the Prime Minister to implement that promise. I am not bringing in any politics, but I am only stating the facts.

MR. CHAIRMAN: The hon. Member has only four minutes' time, and he should try to wind up his speech.

SHRI K. S. CHAVDA: At page 63 of the report of the Ministry of Irrigation and Power for 1971-72, it is said:

"The Fourth Plan envisages augmentation of the power-generating capacity in the country to 23 million k.w. by 1973-74."

It further states that:

"There is a likelihood of the target falling short by about 2.7 million k.w."

This shortage or shortfall in achieving the target can be made up if the Narmada river project is implemented. So, it is in the national interest to decide the Narmada river dispute as early as possible. I would like to know from the hon. Minister when the Prime Minister is going to decide this issue. The four Chief Ministers of Gujarat, Rajasthan, Madhya Pradesh and Maharashtra have decided to abide by the decision given by the Prime Minister regarding this matter.

I would now say a word about the proposed atomic power station in the Saurashtra region. On 9th August, 1972, I had put a question whether the news report where the Prime Minister Shrimati Indira Gandhi appeared to have said that the atomic power station should be located outside Gujarat was correct.

The Prime Minister was pleased to say that it was not a question of the personal whim of any Minister. Therefore, it means that if there is sufficient justification for establishing an atomic power station in the Saurashtra region, it would be set up. There is a strong case for such a power station in the Saurashtra region. I am quoting from p. 3 of *Nuclear Power in India* :

"The nuclear stations can all be set up at distances away from coal fields where they would be competitive with conventional thermal stations."

Regarding distance also, the report says, on p. 1 :

"In such regions nuclear power plants with CANDU reactors of 200 MW size are competitive with fossil fuel stations at places removed from coal fields by more than 800 km."

Saurashtra is more than 2000 km. from coal fields. Secondly, Saurashtra has no water resources. Thirdly, it is again mentioned in the same pamphlet, p. 8 :

"Detailed economic analysis of such complexes have been carried out for two locations in India—the Indo-Gangetic Plain in UP and the Kutch-Saurashtra region in western India.

Nuclear power is used to produce fertilisers and to pump water for lift irrigation in the case of the Indo-Gangetic Plain study and for desalting sea water in the case of the Kutch-Saurashtra region study."

Therefore, there is enough justification for locating another atomic power station of 1000 MW in the Saurashtra region. I would like to know from the Minister whether the Ministry is going to double the capacity of the Tarapur atomic power station from 400 to 800 MW in order to suppress and deny the demand for another atomic power station in the Saurashtra region.

श्री परिपूर्णानन्द पंचुली (टिहरो-गढ़वाल) :
 मभापति महोदय, हमारे देश का आबादी संसार की आबादी का 15 प्रतिशत है और उस दृष्टि से हमारे देश में बिजली का उत्पादन 1.5 है। इस लिये बिजली की कमी होना स्वाभाविक है और हमारे कुछ विरोधाभासों के सदस्यों द्वारा निराशाजनक विचार व्यक्त करना भी स्वाभाविक है। किन्तु मैं एक और निवेदन करना चाहता हूँ—यह कमी हो पर्याप्त नहीं है, एक और महत्वपूर्ण बात यह है कि बिजली मंत्रालय में कोई इन्टीग्रेटेड प्लान बिजली उत्पादन का और उस के वितरण का नहीं है। इस कारण से जो कुछ कमी है, उसे उपाय के द्वारा में हाथ-हाथ मसा जगह मचा हुई है। मैं आप से निवेदन करूँ—बिजली के पैदा करने और उसके वितरण में भारत सरकार के कुछ विभाग इन्वाल्व होते हैं, प्रान्तीय सरकार भी इन्वाल्व होत हैं—उन में और प्रान्तों में भावमन का अभाव पाया गया है। कहीं कहीं ताँबे का म-परपत्र के लिये काम कर रहे हैं। बिजली वितरण के वितरण का काम ऐसा है—जिस में एक तरफ ताँबे के उत्पादन में कमी है, दूसरी तरफ उस के माग बहुत जाती है, ऐसा हालत में जो टायगेट हम फिक्स करते हैं, उभको फिक्स करने के वावजूद भी हम उन को पूर्वाव नहीं कर पाते। ताँबे का माग को देखने की आवश्यकता है कि कमी कहा है।

इसी सन्दर्भ में मैं आप का ध्यान उत्तरांचल क्षेत्र की स्थिति के बारे में आकर्षित करना

[श्री परिपूर्णानन्द पैन्थली]

चाहता हूँ। चौथी पंचवर्षीय योजना के मिड-टर्म एप्रैजल के वास्तुम 1 में लिखा है—

"Delay in commissioning of major power plants particularly in the northern region and consequent shortfall in generating capacity has led to a serious power shortage in that region which has affected the production of important industries like fertilisers cotton textiles".

इसमें आगे एक सेन्टन्स है :

"The total generating capacity in 1973-74 is likely to be around 21.2 million kilowatts against a target of 23 million kilo-watts."

इसको एक सेन्टन्स में आगे स्पष्ट किया है वाल्यूम टू में :

"The reduction is mainly due to the slow progress and delay in the delivery of plant and equipment from the public sector manufacturing units."

भारत हैवी एलेक्ट्रिकल्स, हरिद्वार, भोपाल और हैदराबाद ने, मैं नहीं जानता कि उन्होंने लक्ष्य के मुताबिक अभी तक जो पावर प्रोजेक्ट इक्विप-मेंट्स हाइड्रल प्रोजेक्ट्स के लिए या दूसरे प्रोजेक्ट्स के लिए मंजूरी करने थे वह निर्धारित समय पर दिये हैं। मैं डॉक्टर राव का ध्यान आकर्षित करना चाहता हूँ कि पिछले महीने की 22 तारीख से यमुना हाइड्रल प्रोजेक्ट और रामगंगा प्रोजेक्ट उत्तर प्रदेश में मोमेंट न होने की वजह से करीब 9 हजार मजदूर बेकार है। मोमेंट मंजूरी नहीं हो रही है यह चाहे रेलवे की गलती हो या सीमेंट कारखाने मोमेंट न दे रहे हों, इसका मोधा संबंध विद्युत मंत्रालय से नहीं है किन्तु जिनसे भी सम्बन्ध हो वह यह साबित करने है कि उनके आपस में ताल-मेल की कमी है। बरौती के जो हमारे प्रोजेक्ट्स है उनमें कोयले की कमी की वजह से अक्सर यह शिकायत रहती है कि क्षमता के अनुसार थर्मल पावर में उत्पादन नहीं होता है। तो कहीं कोयले की कमी है और कहीं सीमेंट की कमी है। कहीं पर एडमिनिस्ट्रिव कारण है जिनसे बिजली के उत्पादन में कमी हो रही है।

17.22 hrs.

[SHRI K. N. TIWARY in the chair]

इसमें कोई मन्देश नहीं है कि बिजली उत्पादन करने वाले जो संयंत्र हैं, कारखाने हैं उनमें जिन प्रकार के अधिकारी काम करते हैं उनके कारनामों पर शासन ने अपनी रिपोर्ट में उल्लेख किया है और कहा है कि उनके कारण बिजली के उत्पादन में कमी हुई है। मैं निवेदन करना चाहता हूँ कि केन्द्र के पास वास्तव में ऐसी कोई शक्ति नहीं है, कोई एथारिटी नहीं है जो इन सब को इन्टिग्रेट करके बिजली के उत्पादन का काम सारे देश में चला सके। यों तो मेट्रोल पावर एथारिटी बनी है लेकिन उसके पास न कोई पावर है और न कोई एथारिटी है। वह अपना अधिकार समझती नहीं, अपने कर्तव्य समझती नहीं। आंशिक रूप से कोई काम करना है किन्तु वह पर्याप्त नहीं है। मैं समझता हूँ यदि आवश्यकता पड़े तो कानून बना लेना चाहिए और यदि अनिवार्य समझा जाये तो संविधान में भी संशोधन करना चाहिए। जब संविधान बना था उस समय शायद संविधान बनाने वालों ने अहसास नहीं किया था कि बिजली के उत्पादन और वितरण में इतनी कठिनाइयाँ होंगी।

मैं दो बातों को और ध्यान आकर्षित करना चाहता हूँ। एक तो थर्मल पावर स्टेशन की जहाँ अनिवार्य आवश्यकता हो वहाँ पर उनको स्थापित करें किन्तु जहाँ कोयला पैदा होता है उसके तजदीक ही स्थापित करें क्योंकि दूर स्थापित करना व्यर्थ होता है उसमें खर्चा बहुत ज्यादा होता है। दुर्भाग्य की बात है जहाँ हमारे देश में जल विद्युत के उत्पादन की इतनी बड़ी सम्भावनाये है वहाँ अभी तक ठीक प्रकार से सर्वेक्षण का कार्य भी नहीं किया गया है। इसलिए एक तो ठीक प्रकार से सर्वेक्षण किया जाये।

दूसरी बात यह है कि थर्मल एनर्जी का अधिक उपयोग हमारे देश में अभी तक नहीं किया गया है जबकि छोटे छोटे देश जो हैं जैसे कि न्यूजीलैंड वहाँ एक लाख 92 हजार किलोवाट

बिजली इससे पदा होती है। कोनिया, इथोपिया और टर्की जैसे देश इसका उपयोग करते हैं। हमारे देश में इसकी बहुत सम्भावना है, उत्तराखण्ड, हिमाचल, कश्मीर, बिहार और गुजरात के हिस्सों में इसका उत्पादन किया जा सकता है।

अन्त में मैं निवेदन करना चाहता हूँ कि जहाँ तक उत्तर प्रदेश का मवाल है केन्द्र का उसके साथ मोतेला व्यवहार शुरू से रहा है। चौथी पंचवर्षीय योजना में जबकि उत्तर प्रदेश ने 522 करोड़ रुपए की मांग की थी तो 375 करोड़ रुपए ही उसके मिले जिसका परिणाम यह हुआ कि चौथी योजना के अन्त तक 40 किलोवाट का औसत ही बिजली का आ पायेगा जबकि पंजाब में 270 है, महाराष्ट्र में 228 है...

सभापति महोदय : यह सारे आंकड़े सरकार को मालूम है। आप अब समाप्त कर जिए।

श्री परिपूर्णानन्द पन्थली : मैं आपके द्वारा सरकार से निवेदन करना चाहता हूँ कि उत्तर प्रदेश की आवश्यकताओं के मुताबिक उसके साथ न्याय किया जाता चाहिए। उत्तर प्रदेश सबसे बड़ा प्रदेश है, उसकी सबसे बड़ी आवश्यकताये हैं और सबसे अधिक वह पिछड़ा हुआ प्रदेश है इसलिए उसके सबसे अधिक सहायता मिलना चाहिए।

श्री राम सहाय पांडे (राजनंदगांव) : श्री परिपूर्णानन्द जी, बिजली के सम्बन्ध में जब हम एक समग्र चित्र देखते हैं मध्य प्रदेश के संदर्भ में बड़ी निराशा होती है। मध्य प्रदेश में विपुल सम्पत्ति है, साधन हैं, खनिज पदार्थ हैं, पानी है, वर्षा है, बड़ी सम्पन्नता है, और इस सम्पूर्ण चित्र को देखते हुए ऐसा लगता है "का पर कर्क सिंगार, पिया मोर आंघर" [।

सभापति महोदय : आप इन बातों में मत जाइये, समय कम है अपनी बात कहिये।

श्री राम सहाय पांडे : मैं आप से कहना चाहता हूँ कि हमारे यहाँ एक सिद्धान्त अगर

स्वीकार कर लिया जाये, जिस को प्लानिंग कमीशन ने स्वीकार किया है, प्लानिंग कमीशन स्वीकार किया है, और हमारे बड़े एटमिक एनर्जी के निष्णात्, श्री भाभा जी, नेभी कहा है कि पिट हैड्स पर जहाँ पर कोल अवैलिएबिल है वहाँ पर अगर थर्मल प्लान्ट्स लगाये जाय तो हम सस्ती बिजली पैदा कर सकते हैं। और वह सस्ती बिजली के 800 किलोमिटर के ट्रांसपोर्टेशन में 500 ह० किलो वाट का फर्क पड़ता है। हमारे जो तीन पिट-हैड्स हैं—सातपुड़ा में अमरकंटक, कोरबा और सिंगरीली—इन में जो इनफीयर टाइप का कोल है जिस में ऐश कन्टेन्टस ज्यादा है, इस का हम इस्तेमाल कर सकते हैं। और यह सब किया गया है, वैज्ञानिक दृष्टि से इस का परीक्षण हुआ इस कोयले से हम बिजली पैदा कर सकते हैं।

अभी हमारे यहाँ मध्य प्रदेश में 750 मेगावाट बिजली का उत्पादन है, इस में से 100 मेगावाट बिजली हम राजस्थान, उत्तर प्रदेश और महाराष्ट्र को देते हैं। हमारे पास इतना पोर्टेणियल है कि हम काफ़ी पैदा कर सकते हैं। अगर पोर्टेणियल देखा जाये तो हम चार मिलियन किलोवाट बिजली पैदा कर सकते हैं। और इस देश के उत्पादन को अगर देखें तो मध्य प्रदेश कहाँ है, यह देख कर बड़ी निराशा होती है। यहाँ पर 21,000 मेगावाट बिजली का उत्पादन होता है, और हमारे यहाँ केवल 750 मेगावाट का उत्पादन होता है। हमारे मध्य प्रदेश का प्रतिफल केवल सवा तीन परसेंट आता है। और सिचाई में हम सब से पीछे हैं—केवल 7 परसेंट सिचाई होती है।...

श्री लालजी भाई (उदयपुर) : सभापति महोदय, सदन में गणपूर्ति नहीं है।

सभापति महोदय : घंटी बजाई जा रही है। अब गणपूर्ति है।

श्री राम सहाय पांडे : मैं इस का समन्वय कर रहा था कि सवा तीन परसेंट बिजली और सात परसेंट की सिचाई में हम कैसे अपने प्रदेश

[श्री राममहाय पांडे]

को सम्पन्न कर सकते हैं जब कि हमारे यहां विपुल नैसर्गिक सम्पत्ति है। मद्रास के एक सज्जन बोल रहे थे कि उन के यहां 2,175 मेगावाट बिजली उपलब्ध है, महाराष्ट्र में 2,100 मेगावाट बिजली उपलब्ध है, जब कि हमारे यहां 750 मेगावाट है। तो बेसिक बात यह है कि हमारे पिट हैड्स पर अधिक से अधिक साधन दे कर, प्लान्ट्स बना कर के आप बिजली पैदा कीजिये। अगर हम तीन चार प्रोजेक्ट्स का विस्तार कर दें और लगभग 700 अरब रुपये व्यय करें तो हम 1400 मेगावाट बिजली पैदा कर सकते हैं और सात प्रदेशों को बिजली प्रदान कर सकते हैं। अगर हम 700 या 800 किलोमीटर कोयला ले जाते हैं तो उस में हम को 10,000 बैगनों की आवश्यकता होगी। लेकिन इस सम्बन्ध में हमें जो परिवहन पर व्यय करना पड़ेगा उस के कारण बिजली का प्रति किलोवाट उत्पादन व्यय 425 रुपया बढ़ जायेगा। इस लिये मैं निवेदन करना चाहता हूँ कि अगर पिट हैड्स पर ही ट्रांसमिशन टावर लगा कर बिजली दे दी जाये तो हम सारे देश को ही सस्ती बिजली दे सकेंगे।

मध्य प्रदेश एक ऐसा प्रदेश है कि सब कुछ होते हुए भी आज नहीं के बराबर है। इस लिये मैं निवेदन करना चाहता हूँ कि हमारे प्रोजेक्ट्स को पूरा करने के लिये 700 करोड़ रुपये का पंच-वर्षीय योजना में प्रावधान किया जाये और जो हमारी योजनायें अधूरी पड़ी हुई हैं उन को बिजली दे कर पूर्ण किया जाये ताकि सिंचाई और बिजली के मामले में हम लोग आत्म-निर्भर हो सकें।

MR. CHAIRMAN: How much time would the Minister take for his reply?

THE MINISTER OF IRRIGATION AND POWER (DR. K. L. RAO): About 30 to 40 minutes.

SHRI RAJ BAHADUR: Since many hon. Members want to participate in this debate, I suggest that the time may be extended by one hour.

MR. CHAIRMAN: It is difficult because it becomes very inconvenient for the staff. If the members so desire, I can extend it by half an hour. But I would request hon. Members not to take more than five minutes.

SHRI JYOTIRMOY BOSU: May I suggest that the debate may be continued tomorrow?

MR. CHAIRMAN: We will see.

SHRI D. D. DESAI (Kaira): Mr. Chairman, from an annual growth rate of about 2 million kw per annum, we have dropped to one million kw in the year 1970-71. For the year ended March 1972 we have hardly added .5 million kw. The main difficulty has been in respect of generating sets. We all know that there have been failures in deliveries. We have also seen that as soon as Heavy Electricals, Bhopal, started functioning, even before a single turbo set of theirs was commissioned, we put an embargo on imports in spite of all the resistance. Whatever little progress we have made during the last five years has been essentially on account of those imported generating sets which were ordered earlier, that is, after the Third Plan.

In the direction of transmission, we have stagnated at 220 kv for the last 20 years. The world has moved from 220 kv in 1952 to 1,150 kv in 1972. But we continue to incur losses in transmission and distribution because we have not changed our existing transmission and distribution lines.

We are also deficient in our grids; link lines and regional links. Here we find that because of incompletion of the link lines we have to keep idle capacity at each generating group to meet the failures and the maintenance problems. The result has been that whereas we could have easily pooled up the total generating capacity, and the stand-by capacity could have been reduced to the bare minimum; we find today that even from the present small installed capacity of about 16 million to 16.5 million kw we are blocking as much as 30 to 35 per cent in stand-by capacity. The effective capacity which we are using is, therefore, substantially lower in spite of our making heavy investments in the plants which continue to remain as standby.

Now, as a consequence of these difficulties or this particular problem, there

have been power cuts, power shedding and so on. We in Gujarat suffer due to these and know how much there have been industrial and G.N.P. losses. The country has suffered, particularly and badly in the State of Gujarat. Even today, while I am speaking, there is a power cut in the State of Gujarat. The power is switched off and connections are not given. The employment cannot go up; the development or growth of income cannot be there. At the same time, the country which had promised or set for itself the target in terms of employment and growth also suffers for want of acute scarcity of power.

Finally, I would request the Minister in-charge of Power that he should be bold enough and he should insist on generating sets being imported at least for a period of 2 to 3 years and maintain 2 to 2.5 MKW annual growth. If the Ministry of Industry is so adamant that the import should be banned to provide orders to HEL/BHEL, then, he, the I. and P. Minister, should extend a helping hand and say that about 20 to 30 Nos. of 100 MW to 250 MW ratings standard generating sets may be ordered and got manufactured for stocks, that is for sales on ready delivery basis to projects. The development of the country by Public Sector Units cannot be held back. The investments made in other sectors should not be allowed to go to near waste or idled just because there is delay or no delivery of generating sets.

डा० गोविन्द बास रिछारिया (झांसी) : सभापति महोदय, इस महत्वपूर्ण विषय पर उस समय यहाँ विचार हो रहा है जबकि पांचवां प्लान हम बनाने जा रहे हैं और वह तैयारी की अवस्था में है। बिजली के संकट को दूर करने के लिये मेरा निवेदन है मंत्री महोदय से, भारत सरकार से तथा प्लानिंग कमिशन से कि उनको कुछ महत्वपूर्ण परिवर्तन नीति के संबंध में करने की आवश्यकता है। पहली बात तो यह है कि बिजली के जितने भी बड़े-बड़े उत्पादन के साधन हैं उन पर केन्द्रीय सरकार का नियंत्रण हो। इसी तरह से दूसरी बात यह है कि उस का वितरण भी केन्द्रीय सरकार के द्वारा हो।

एक और बात है। जहाँ तक एटमिक पावर का सम्बन्ध है, वह तो केन्द्रीय सरकार

के हाथ में है लेकिन जहाँ तक दूसरे साधनों का सम्बन्ध है, जहाँ पानी से बिजली पैदा होती है, वहाँ केन्द्रीय सरकार बीच में नहीं आती है, वह चीज केन्द्रीय सरकार के हाथ में नहीं है। मुझे आश्चर्य होता है कि जिस समय सविधान बनाया गया था उस समय पानी जैसी शक्ति जिससे बिजली सबसे ज्यादा पैदा होती है उसको प्रान्तीय सरकारों के हाथों में दे दिया गया था। अभी बताया गया है कि नर्मदा का विवाद चल रहा है। उसको चलते दस साल हो गए हैं। उससे जितनी बिजली बनाई जा सकती थी वह आज इस विवाद के कारण नहीं बन पा रही है। इस वास्तुं चाहे विधान में परिवर्तन करना पड़ और चाहे किसी और तरीके से हो, मेरा निवेदन है कि यह परिवर्तन होना ही चाहिये। जिन नदियों से बिजली पैदा की जा सकती है, सिंचाई हो सकती है, जो दो या दो से अधिक प्रदेशों में हो कर बहती है, उन पर केन्द्रीय सरकार का अधिकार हो, उनको केन्द्रीय सरकार पूरा सर्वे करे, उन पर कितने बांध बनाए जा सकते हैं, कितनी बिजली पैदा की जा सकती है और उस सब का वितरण सम्पूर्ण राष्ट्र में एक प्रिन्सिपल बना कर केन्द्रीय सरकार को करना चाहिए।

संकट जो पैदा हुआ है हमारे राष्ट्र में बिजली का वह दो तरह का है। एक तो जितनी बिजली की हमें आवश्यकता है उतनी बिजली पैदा नहीं हो पा रही है और दूसरे जितनी बिजली पैदा होती है उसका समानता के आधार पर वितरण नहीं हो पाता है। इसलिए यह आवश्यक है कि वितरण पूरा का पूरा एक प्रिन्सिपल बना कर केन्द्रीय सरकार के हाथ में हो। थर्मल पावर स्टेशन आप देश में लगाते हैं और लगाने के बाद उनपर कोयला नहीं पहुँच पाता और इस कारण से खिलती बिजली पैदा होनी चाहिए नहीं हो पाती। ऐसा इसलिए होता है कि समन्वय का अभाव है। कोयले के लिये जिन बांध की आवश्यकता होती है, उन पर प्रान्तीय सरकार का अधिकार नहीं है। यदि थर्मल पावर स्टेशन केन्द्रीय सरकार के हाथ में हो और वह समन्वय स्थापित कर सकें ऐसे विभाग

[डॉ० गोविंद दास रिडारिया]

में और दूसरे विभागों में जहाँ बिजली पैदा होती है और प्राथमिकता के आधार पर वह कोयला ले सके तो इससे बिजली का उत्पादन बढ़ाने में मदद लगेगी। इस तरह के किसी विशेष कदम को उठाने की आवश्यकता है।

मेरी मान्यता है कि डा० के० एल० राव, जो हमारे देश के जाने-माने इंजीनियर है, इस संकट को पांचवीं योजना में दूर कर सकते हैं। लेकिन यह महत्वपूर्ण परिवर्तन अवश्य किया जाना चाहिए कि बिजली के उत्पादन के सब साधन केन्द्रीय सरकार के हाथ में हों, देश में तान सौ, चार सौ या पांच सौ मेगावाट के जो यूनिट कायम किये जायें, उन का नियंत्रण, प्रशासन और प्रबन्ध केन्द्रीय सरकार के हाथ में हो। अब क्षेत्रीय नहीं, बल्कि सारे राष्ट्र का एक ग्रिड बनाने की आवश्यकता है, जिस से बिजली के सम्बन्ध में प्रदेशों की असमानता को दूर किया जा सके।

आज यह लोक सभा गरावा से युद्ध करने के नियंत्रण संकल्प है और उसके लिए सबसे बड़ा साधन है बिजली। हम ने लोकतंत्र के आधार पर समानता लाने का संकल्प किया है और उसको पूरा करने के लिये सब से पहली आवश्यकता यह है कि बिजली को असमानता को दूर किया जायें। व्यक्तियों की असमानता और क्षेत्रीय असमानता को दूर करने के यह अत्यन्त आवश्यक है कि हम बिजली को असमानता को दूर करें।

आज जो आंकड़े उपलब्ध हैं, उन से हम देख सकते हैं कि उत्तर प्रदेश, बिहार और बंगाल जैसे बहुत बड़े आबादी के प्रदेशों में बिजली को कमी है। जब इस सरकार ने लोकतंत्र के आधार पर समानता और समाजवाद लाने की प्रतिज्ञा की है, तो उस को बिजली के मामले में यह क्षेत्रीय असमानता दूर करनी होगी।

मैंने एक बड़ा महत्वपूर्ण सुझाव यह दिया है कि बिजली पैदा करने के जितने भी साधन हैं, नदियाँ, पानी, कोयला और एटॉमिक शक्ति

आदि, वे सब केन्द्रीय सरकार के हाथ में होने चाहिए। जो बड़ी बड़ी योजनाएँ बनाई जायें, उनको केन्द्रीय सरकार चलाये। बिजली का वितरण भी एक ग्रिड बना कर केन्द्रीय सरकार करे और इस प्रकार बिजली के सम्बन्ध में प्रदेशों की असमानता को दूर किया जायें।

SHRI P. GANGADEB (Angul): I rise to say with concern that never in recent times was there a period when the country had to face a power crisis of such a magnitude as the one which it is facing now. It does not appear to be either localised or of a temporary nature. When we look into it carefully, we find that, against the Fourth Plan target of 23 million kilowatts, the Plan is now going to end up with—if my figures are correct—a little more than 20 million kilowatts. It is short of three million kilowatts or so. Even as it is, the power shortage is of the order of 10 to 15 million units a day; in other words, one million kilowatts. As you are aware, the demand for power was estimated to grow by 12 per cent whereas it has actually grown by 30 per cent. It is so high. Therefore, obviously, the demand is more than the supply. This is the grim picture before us all.

Now let me come to the actual position in the field of operation of the administrative structure. I have something to say there. We see that, with little or no reserve capacity at present and expansion of generating capacity falling short of the target, we have this power hunger all the time. It is all hanging on our heads. Surely, it must be solved and the people's dream must be fulfilled.

Then, again, the industrial sector which consumes 70% power are working to-day at less than the actual capacity. I wonder what will happen when the industrial growth is accelerated at a higher rate in the coming years as per our future plans. Let us not forget that the erratic monsoon is still there which adds to the power needs for irrigation. Therefore, I suggest the following measures for your kind consideration.

If I may say so, the power generation programmes have suffered on account of many factors which we all know. Let there be a better co-ordination between various authorities. Let there be

a national homogeneity between States and States for implementation of inter-State transmission linkage programmes. Also let there be better transmission capacities at such high levels than what is there at present.

You will bear with me that if there is more power, it will never go waste. Power creates its own demand. It stimulates development all round. Therefore, we cannot take these problems lightly. We have to take bold steps and increase the power supply based on all possible sources of energy including coal, diesel, hydro and nuclear energies.

One thing I would like to say within the little time at my disposal—I feel it is important. We should have a central agency to plan the location of large power plants and implement them at the same time. This Central Agency will also be able to establish inter-connecting links among the States and improve the whole electricity system of our country.

I must also stress here before I end, that production of indigenous equipments for power should be increased.

With these words I do hope the Government will give serious consideration to what I have said and take necessary measures.

MR. CHAIRMAN: Shri R. L. Bhatia—not here.

Shri Arjun Sethi—not here.

श्री प्रताप सिंह नेगी (गढ़वाल) : सभापति जी, मुझे तो बड़ा ताज्जुब हुआ, जब कि मैं यहाँ पर इम बहस को मूतना रहा कि बिजली के संकट को ठीके दूर किया जाय। वास्तव में मैं एक ऐसे इलाके से आता हूँ जहाँ बिजली तो क्या, मिट्टी का तेल भी मयस्कार नहीं होता। इसी संदर्भ में यहाँ पर डा० के० एल० राव साहब के बारे में बहुत कुछ कहा गया, लेकिन अगर आप इनके 10 वर्षों के कार्यक्रम को देखें तो आप पायेंगे कि इन्होंने काफी तरक्की की है।

मुझे इस बारे में यहाँ निवेदन करना है कि यह जो असमानता है, चाहे बिजली के बाँटने को ले लीजिए या पैदा करने को ले लीजिए, इस असमानता का निराकरण जरूर होना चाहिए। मैं आपके सामने एक उदाहरण रखना चाहता

हूँ—सन 1945 में, जब कि यहाँ पर बरतानिवा का राज्य था, हमारे यहाँ “नयार नदी” पर एक मरोड़ा डैम बनाने की स्कीम थी, लेकिन मुझे ताज्जुब होता है कि 1947 के बाद जब हम स्वाधान हो गये, उसके बाद उस स्कीम का कहीं पता नहीं चला। इसी तरह से मालिनी नदी पर एक डैम बनाने की स्कीम बनी, लेकिन उसके सम्बन्ध में भी यही स्थिति है।

मैं एक और उदाहरण आप के सामने रखता हूँ—हमारे यहाँ टिहराँ डैम बनने वाला है। पिछले अक्टूबर, 1971 में हमारे पास एक रिपोर्ट आई थी, जिस में हमें यह बताया गया था कि उससे 12 मी मेगावाट बिजली पैदा होगा। लेकिन जब 10 अप्रैल को माटिंग हुई और उसमें जो रिपोर्ट आई, उस में 600 मेगावाट की बात कही गई। लेकिन अब जो कागज हमारे सामने है, उस में 450 मेगावाट की बात है। मैं समझ नहीं सका कि यह क्या ही रहा है, किस तरह से प्लान बनते हैं, कौम एस्टीमेट्स बनते हैं, कम से कम समझ कर बात करनी चाहिये।

हमारे यहाँ एक पच्छीमवाँ डैम भी ऐसा है, जिसके सम्बन्ध में अभी तक कोई फीसला नहीं हो पाया है—वह बनेगा या नहीं बनेगा। इसी प्रकार से आप बृन्देलखण्ड के इलाके को ले लीजिए, उत्तर प्रदेश के पूर्वी हिस्से को ले लीजिये, मध्य प्रदेश के हिस्से को ले लीजिए, जिस का कि अभी हमारी एक बहिन जिक्र कर रही थी बिहार के उत्तरी भाग को ले लीजिये—इन सब क्षेत्रों में जो असमानता ध्यापः हुई है, वह दूर होनी चाहिये।

पहाड़ की लोगों की बाबत भी मैं बताना चाहता हूँ—वास्तव में पहाड़ के लोग बड़े दुखी हैं। उत्तर प्रदेश के आठ जिले जो पहाड़ी क्षेत्र हैं, वे आज इतने दुखी हो गये हैं कि उन्होंने अलग राज्य की मांग करनी शुरू कर दी है और मैं भी उस मांग में धरीक हो गया हूँ क्योंकि मैं उन का प्रतिनिधि हूँ, इसी लिये मुझे यहाँ पर कहना पड़ रहा है कि उनकी दुख और

[श्री प्रताप सिंह नेगी]

तकलीफ़ दूर होनी चाहिये। मैं यहीं चाहता हूँ कि कम से कम इस प्रकार का दुराग्रह हम लोगों के साथ न कीजिए, बिजली के मामले में हमारी ओर भी ध्यान दिया जाय, हमारी तरक्की की तरफ़ भी देखा जाय कि हम लोग किस तरह से आगे बढ़ सकते हैं। हमारे यहाँ ऐसे साधन मौजूद हैं जहाँ काफी बिजली पैदा हो सकती है, लेकिन उस तरफ़ ध्यान नहीं दिया जा रहा है।

इन शब्दों के साथ मैं आप को धन्यवाद देता हूँ।

श्री नाथूराम अहिरवार (टीकमगढ़): सभापति महोदय, आज देश के सामने बिजली का एक बड़ा भारी संकट है। कारखानों में, मिर्चाई के लिये, तमाम कामों में बिजली की जरूरत है और इसी कारण आज पूरा देश चिन्तित है कि यह संकट कैसे दूर किया जाय। सरकार बराबर 25 सालों से प्रयत्न कर रही है, लेकिन हमको देखना यह है कि यह कमी कहाँ पर है। हमारा खर्च बराबर बढ़ता जा रहा है, फिर भी बिजली के उत्पादन में कमी क्यों है?

मैं एक सुझाव देना चाहता हूँ—मैं बिजली मंत्री महोदय से निवेदन करना चाहता हूँ—जहाँ आप यह कहते हैं कि मध्य प्रदेश में बिजली के साधन हैं और जहाँ आप थर्मल स्टेश लگانा, चाहते हैं, वहाँ जो कोयला इस्तेमाल होगा पूअर क्वालिटी का, घटिया किसम का कोयला, जिस में 35 से 45 प्रतिशत एश होती है, यदि कोल-फील्ड्स के पास जा कर लगाएंगे तो एक मिलियन किलोवाट बिजली तैयार करने में 175 करोड़ रुपये खर्च पड़ेगा। जब कि वही कारखाना यदि कोल-फील्ड के पास लगेगा तो 426 रुपये पर-किलोवाट और यदि 700 मील दूर लगायेंगे तो 1600 रुपये पर-किलोवाट खर्च पड़ता है। ऐसी सूत्र में सरकार को सोचना चाहिये कि कहाँ पर लगाने में खर्च कम आयेगा। मध्य प्रदेश में जो तीन पिट-हेड्स हैं—कोरबा,

अमरकन्टक और सतपुड़ा—वहाँ पर जो नेशनल ग्रिड बनना है, जिस से 400 किलोवाट बिजली पैदा होगी, वह मामला आज 10 साल से पड़ा हुआ है, उस की मन्जूरी गवर्नमेंट से नहीं मिल रही है। अगर इस की मन्जूरी दे दी जाय तो, हरियाणा, पंजाब में जो बिजली की कमी है, उसको पूरा किया जा सकता है। बजाय इसके कि भटिन्डा, पानीपत, सोनीपत में एक हजार मिल पर थर्मल स्टेशन लगायें, हजार मिल से कोयला लाद कर लायें जिसमें एक हजार वगन और 165 लोकोमोटिव इंजन रोज़ चाहिये, एक किलोवाट बिजली तैयार करने में 425 रुपये खर्चा आये बजाय 175 रुपये के, आपको चाहिये कि जहाँ कोल फ़िल्ड्स है वहीं पिट-हेड्स पर थर्मल स्टेशन लगायें और ट्रांसमिशन लाइन बिछाकर दूसरी स्टेट्स को बिजली पहुँचायें जिससे कि कृषि और उद्योगों को लाभ मिल सके। यही मेरा सरकार को सुझाव है।

श्री साधूराम (फ़िल्लौर): सभापति महोदय, मैं बहुत तफ़सील में नहीं जाना चाहता सिर्फ़ अपने सुझाव देना चाहता हूँ। आज जो बिजली की क्राइसिस है उससे पंजाब में बड़ी दुखदाई भावना है। इसकी वजह से वहाँ छोटे-बड़े कारखाने बन्द पड़े हैं। हफ़्ते में तीन दिन बिजली मिलती है। दूसरी तरफ़ एग्रीकल्चर को बड़ा नुकसान हो रहा है। 11 लाख एकड़ बोये हुये राइस की जमीन वहाँ पर सूख रही है। बहुत से लोगों का खयाल है कि पंजाब के साथ बेइन्साफी हो रही है। मैं चाहता हूँ कि बिजली का जो उत्पादन है, उसको बढ़ाने और डिस्ट्रीब्यूट करने का नया तरीका निकाल कर पंजाब को बिजली जरूर देनी चाहिये। क्योंकि लड़ाई में पंजाब जितना सफर करता है उतना शायद ही कोई दूसरी स्टेट्स सफर करती हों। (अवधान) ... मेरा कहना है कि पंजाब में पावर क्राइसिस को हल करना चाहिए। पंजाब में इस वक़्त जो हालात हैं वह बहुत बुरी है। एक तरफ़ पंजाब में बिजली की इतनी कटौती हो रही है और दूसरी तरफ़ फ़टिलाइअर फ़ैक्टरी नयब

को ज्यादा बिजली दी जा रही है। जब पानी ही नहीं होगा तो फटिलाइबर क्या करेगा ? हम चाहते हैं कि एक महीने के लिये इस फैक्टरी को बंद करके बाकि लोगों को बिजली दी जाये तो उसने बड़ा फायदा होगा। इसी तरह से डेसू स्टेशन की जो बिजली जाया हो रही है, कितने ही फीवारे यहाँ पर चल रहे हैं, यह बिजली पंजाब को दी जाये या किसी दूसरी एग्रिकल्चरल स्टेट को दी जाये, उत्तर प्रदेश को दी जाये तो फायदा ही सकता है। लम्बरी की चीजों को बन्द करना चाहिये लेकिन सरकार का ध्यान इस ओर नहीं जाता। फूड प्रोक्योरमेन्ट में 65 परसेंट हिस्सा पंजाब से मिलता है और बाकि 35 परसेंट दूसरी स्टेट्स से मिलता है। तो क्या आप पंजाब का ध्यान नहीं करेंगे ? पंजाब को अगली रबी की फसल में जो नुकसान होने वाला है उससे बहुत बड़ा झगड़ा पैदा हो जायेगा। इसलिये मैं समझता हूँ इन बातों पर आप विचार करके पंजाब को बिजली दें जो कि पैदावार में देश की उतनी मदद करता है।

18 hrs.

SHRI K. D. MALAVIYA (Domaria-ganj): Mr. Chairman, I want to take an overall view of this very complicated and fundamental question of the scarcity of power. For the time being, I am forgetting the State urgencies and the pressures that are coming from hon. Members to build up power complexes in their own States. Although I can put forward before the House for consideration of the Minister some basic schemes of a long-term nature, I do not think that also is going to solve the problem of tomorrow. Day after tomorrow can take care of itself if the Planning Commission is energised, if the Ministers are also energised and if something is done to put the whole thing on the right track. I am not concerned about day after tomorrow, the long term view, but what should be done for tomorrow.

SHRI B. V. NAYAK (Kanara): We should think about long-term planning also. But now we are discussing the power crisis in the country and long-term planning of electricity is not relevant here. Power crisis is gripping parts

of the country and it is a serious matter. Otherwise, for the House, it will be like Nero fiddling while Rome is burning. There is the Sharavathi project.

MR. CHAIRMAN: He just gets up without my permission. I cannot allow it.

SHRI K. D. MALAVIYA: I am, therefore, not emphasising what should be done day after tomorrow. I personally feel that if the Ministry of Power takes care of the vital problems of maintenance, repairs, restoring wire connections, repairing generating sets lying idle and of connecting the grids in their own small small way, and also by looking after intensively as to why these small failures are occurring, we can increase the supply by at least 10 per cent. If it is not possible, then there is something wrong with the working both of the State Governments and the Central Government.

From the point of view of stepping up production in the industrial and agricultural sectors, it is very necessary that all the major schemes already running should be given attention from the point of view of maintenance of spares, repairs, supply of small parts etc. which will go a long way to increase the generation of power and also ginger up . . .

SHRI LALJI BHAI: On a point of order. There is no quorum.

MR. CHAIRMAN: The bell is being rung—Now there is quorum. The hon. member may proceed.

SHRI K. D. MALAVIYA: So far as taking up larger schemes are concerned, obviously first priority should go to thermal power stations in the coal belt. We have coal; we are short of diesel oil. Therefore, we should not think too much of generating sets which have to be run on diesel oil. Coal is abundant in the country, poor quality of coal. We can generate power in a massive way from the coal belt. Nobody is taking care of that. I do not know what has happened (*Interruptions*). I am not talking of Madhya Pradesh, but from the all-India angle. There are coal fields. Why are they not being used for generating power? Power Ministry should take up with the Planning Commission, this question for a massive programme. The Planning Commission should be energised. If adequate steps are taken, at least within 40 months from now we can start generating power from coal in new areas.

[Shri K. D. Malaviya]

We have got electric wires, cement poles and coal in the country. We can, therefore, have thermal power stations also. Nothing need be imported from outside. For generating power, we can use coal on a cheap basis. Therefore, I want maintenance improved administration, and the training of leaves for repairs so that we can increase the supply by 10 per cent; thereby our production, in agriculture and industry, can be increased.

डा० कलास (बम्बई दक्षिण) : सभापति महोदय, समय की कमी के कारण मैं भाषण देने नहीं खड़ा हुआ हूँ। मैं केवल कुछ प्रश्न करूँगा।

जब सरकार बैंकों का, आम बीमे का, कोकिंग कोल का और अन्य चीजों का राष्ट्रीयकरण कर सकती है तब जो प्राइवेट बिजली कम्पनियाँ हैं उन का राष्ट्रीयकरण क्यों नहीं कर सकती, यह मेरी समझ में नहीं आता।

दूसरी बात यह है कि देश में जो पावर हाउस बनाये गये हैं उन में उन की इन्स्टाल्ड कैपसिटी के अनुरूप बिजली तैयार नहीं हो रही है। अगर हमारे बिजली मंत्री यह ध्यान रखें कि उनको इन्स्टाल्ड कैपसिटी जितनी बिजली तैयार होने लगे तो हमारा समस्या विसो सोमा तक हल हो सकती है।

हम ने यहां पर गांवों की बातें नहीं कीं, केवल शहरों की बात ही हम कर रहे थे। हम ने रूरल इलेक्ट्रिफिकेशन कारपोरेशन बनाया। उसने एक प्लैन बनाया है लेकिन वह कितना आगे बढ़ गया है यह बात मेरी समझ में नहीं आई। उस के पास रुपये की कमी रहती है। मैं ऐसा मानता हूँ कि हम को काफी उदारता से उसको रुपये देने चाहिए। हम ईनामी अर्थात् लोटरी की योजनाएँ आदी चला कर इतना रुपया कमाते हैं लेकिन वह कहाँ जाता है उस का क्या हो रहा है यह मैं नहीं जानता हूँ। क्या यह रुपया बिजली उत्पादन में खर्च नहीं हो सकता?

हम नेशनल ग्रिड की बात बहुत दिनों से करते चले आ रहे हैं, उन के द्वारा हम सारे

देश को बिजली दे सकेंगे। अलग अलग स्थानों में जो बिजली पैदा होगी उनको हम एक जगह से दूसरी जगह पहुँचा सकेंगे। लेकिन इस से पूर्व कि हम पूरे बिजली पैदा कर सकें हम कम से कम उनको जोड़ने की साईनें तो तैयार कर दें। हम ट्रांसमिशन लाइन्स की कल्पना को साकार करना अभी से शुरू कर दें और उनको लगाने की शुरुआत कर दें ताकि, जैसे ही बिजली का प्रोडक्शन शुरू हो जाए, उन सब को जोड़ कर पूरे देश को बिजली सप्लाई करना नुरत शुरू कर सकें।

महाराष्ट्र के लिये कहा जाता है कि वहाँ पर बिजली बहुत जादा है। मैं यह इत्तला दे देना चाहता हूँ कि हमारे यहाँ सिर्फ 35 परसेंट गांवों में बिजली नहीं पहुँची है। ये गांव बिना बिजली के रह रहे हैं। इस लिये अगर आपको महाराष्ट्र में बिजली की तादाद ज्यादा लग रही है वह सिर्फ पूना से बम्बई तक और नागपुर जैसे बड़े शहरों तक ही वह सीमित है। मैं आशा करता हूँ कि गांवों तक बिजली ले जाने का सरकार प्रयत्न करेगी।

श्री सतपाल कपूर (पटियाला) : सभापति महोदय, मैं सिर्फ एक बात अपने मिनिस्टर साहब के सामने रखना चाहता हूँ। जैसा हमारे मित्र श्री साधू राम ने कहा कि आज देश के सामने यह प्रॉब्लेम है कि अगली फसल में चावल आयेगा कहाँ से।

एक माननीय सदस्य : मध्य प्रदेश से आयेगा।

श्री सतपाल कपूर : मध्य प्रदेश से जो भी आयेगा वह बहुत कम है। आप अपने खाने का इन्तजाम कर लें यही बहुत है।

मेरी अजं यह है कि आज देश के सामने जो सब से बड़ा सवाल है वह यह है कि कुछ लोग इस बात की कंन्वेंसिंग करते हैं कि फूड क्राइसिस दुबारा शुरू हो रही है इसलिए पी० एल० 480 का अनाज फिर मंगवाया जाय। कुछ लोग इस बात की चर्चा करते हैं और कंन्वेंसिंग भी करते हैं। आज हमारे मुल्क में जितना सेंट्रल पूल है उसमें पंजाब कुल का 65 परसेंट

अपना हिस्सा डाल रहा है। अब चावल के प्रोडक्शन का सवाल हमारे सामने है। अगले पंजाब में लोग चावल नहीं खाते हैं, लेकिन पंजाब सेंट्रल पूल में 12 लाख टन चावल देने वाला है, और अगर आप चाहते हैं कि यह 12 लाख टन चावल सेंट्रल पूल में आये तो पंजाब की इस क्राइमिस से आप को सेंट्रल बेसिस पर डील करना पड़ेगा। अगर इलेक्ट्रिसिटी की क्राइमिस इसी तरह रही, अगर फटिलाइजर की क्राइमिस इसी तरह रही तो सारे देश के लिये और मध्य प्रदेश व दूसरे सूबों के लिये पंजाब से जो चावल चाहिये वह पूरा नहीं मिल पायेगा। मध्य प्रदेश वाले एक लाख टन दे देंगे, आन्ध्र प्रदेश वाले 2 लाख टन दे देंगे लेकिन हम तो 12 लाख टन देते हैं। टोटल प्रोजेक्ट का 65 प्रतिशत हम दे रहे हैं।

मैं यह भी कहना चाहता हूँ कि इस क्राइमिस को नेशनल लेवल पर डील करना चाहिये था। अब तक वैसा नहीं किया गया। हमारे इंटर स्टेट डिमप्यूटर्स और इलेक्ट्रिसिटी के दरियाओं के। हमें फौरन और आज ही फैसला करना चाहिये कि तमाम इरिगेशन और इलेक्ट्रिसिटी के जो प्रोजेक्ट हैं, उनको सेंटर आप हाथ में लेते हैं और साथ ही साथ उसके डिस्ट्रिब्यूशन का काम भी सेंटर को सम्भालना चाहिये, सेंटर को सारी स्टेट्स को उनकी जरूरतों को देखने हुए डिस्ट्रिब्यूट भी करना चाहिये। उस को देखना चाहिये कि देश में क्या चल रहा है, कहां पर क्या प्रोजेक्ट हैं और उसके मुताबिक उसको काम करना चाहिये। अगर आप ने ऐसा किया तब तो कुछ काम बन जायेगा वरना जिस तरह से अब काम चल रहा है उसी तरह से चलना रहा और हमारी इरिगेशन पैंड पावर मिनिस्ट्री पावर लैस हो कर चलती रही तो यह काम नहीं बनेगा, नहीं बनेगा, नहीं बनेगा।

श्री भूम चंद डागा (पानी) : मैं बारह लाख टन चावल की बात नहीं करने जा रहा हूँ। राजस्थान में प्यामे लोगों की बात मैं कहना हूँ। वहां कुओं के लिये बिजली की आवश्यकता

है। वहां के लिये मैं बिजली की मांग करता हूँ। मैं मानता हूँ कि भारत में पावर शॉर्टेज है। राजस्थान में नदियां नहीं बहती, वहां पर गंगा, जमना और सतलज जैसी नदियां नहीं हैं। वह सूखा प्रदेश है, अकाल से ग्रस्त रहता है। आप हर साल करोड़ों अकाल की स्थिति का मुकाबला करने के लिये खर्च करते हैं। सरकार वह रुपया कुआ के लिये बिजली पहुंचाने के लिये दे दे और लिफ्ट इरिगेशन के लिये बिजली दे दे तो उसकी यह समस्या हल हो सकती है।

ब्रेक डाउन जो होते हैं उसका कारण यह है कि जो इंजीनियर हैं वे अनुभवी नहीं हैं। इस पर आपने कभी ध्यान नहीं दिया है। हमारे राव साहब प्रतिष्ठित व्यक्ति हैं, उनकी मैं इज्जत करता हूँ, वह परिश्रमी हैं और मैं उनकी नियत पर विश्वास करता हूँ। लेकिन राजस्थान में ट्रांसमिशन लाइज नहीं है। वह पिछड़ा हुआ इलाका है। उसकी आर्थिक स्थिति लड़खड़ा रही है। आप उसकी सुनते नहीं हैं। पंजाब, उत्तर प्रदेश आदि जहां नदियां बहती हैं उनकी आप सुनते हैं। राजस्थान प्यासा मरता है। करोड़ों रुपया आप उसको देते हैं सूखे का मुकाबला करने के लिये। हम कहते हैं कि बिजली आप दे दो, हम पानी निकाल देंगे कुओं में से। पानी के पानी का सवाल है। चावल की मांग मैं नहीं करता हूँ। वहां बिजली आप दे दें। वहां ट्रांसमिशन लाइज नहीं है। वहां इंजीनियर अनुभवी न होने के कारण ब्रेक डाउन होते हैं। राजस्थान के पास पैस नहीं हैं और वह इन लाइज को खींच नहीं सकता है। राजस्थान सूखा इलाका है, वहां अकाल की छाया रहती है, इस बार भी अकाल की छाया है। इस वाग्ने मानवता के नाम पर, नैतिकता के नाम पर, इमानियत के नाम पर, समाजवादी नीतियां जो आप की हैं उनके नाम पर मैं प्रार्थना करता हूँ कि राजस्थान को आप प्राथमिकता दें, उसको प्रायोरिटी आप दें और केन्द्रीय सरकार से मदद उसको मिलनी चाहिये। यही मैं आप से मांग करता हूँ।

SHRI K. RAMAKRISHNA REDDY (Nalgonda): Andhra Pradesh is known as anna dāta; it produces foodgrains in abundance. But this year the whole State is under famine conditions. Power cut is there. Even Kothagudam project has been cut because of a silly matter, that loans had been given by the Central Government and interest had not been paid. Because of that it had been shut down. The allegations of Dr. Ranen Sen about Dr. Rao are not correct. Dr. K. L. Rao is dedicated to the work of irrigation and power and he is doing his utmost. In spite of natural calamities, there is an electric power cut in Andhra Pradesh. It should be given priority. Nagarjunasagar and Srisailem projects are there. Dispute with Mysore and Maharashtra is there before the tribunal; it has not been decided.

श्री लालजी भाई : कोरम नहीं है ।

सभापति महोदय : हमें मालूम हुआ है कि गवर्नमेंट में आप में एग्जिमेंट हुआ है कि छः बजे के बाद कोरम का सवाल नहीं उठाया जाएगा । अगर फिर भी आप उठते हैं तब हमें घंटी बजवानी पड़ेगी ।

श्री लालजी भाई : मैं उठाना चाहता ।

MR. CHAIRMAN: The Bell is being rung—now there is quorum.

SHRI K. RAMAKRISHNA REDDY: I would request Dr. K. L. Rao to consider all the problems connected with generation of power in Andhra Pradesh, including those which are pending before tribunals; they should be expedited at a time when we are facing a shortage of power.

SHRI B. V. NAIK (Kanara): Dr. K. L. Rao, the eminent engineer that he is, knows very well that the area I come from in the Western Ghat is known as the power house of the whole country. I hope he will share my anguish that this area has never been mentioned in this debate. I had no intention of intervening during the speech of Shri K. D. Malaviya except for the fact that this

is a matter of crisis. I would like to know from our hon. Minister, who is not only an eminent engineer but also a statesman brought up in the traditions of Dr. Visweswarayya one thing. There is a considerable amount of controversy in the press in regard to the Sharawathy project. The ex-Chief Minister of Mysore has asked for a judicial inquiry. Fortunately or unfortunately, Dr. K. L. Rao, as Minister in charge of Irrigation in the years 1962-63 had occasion to visit Sharawathy project. In view of the controversy, is there or is there not a *prima facie* case for an open judicial inquiry to disabuse the mind of the public on this question. The other day during the question hour the Minister stated that a person has been sent not to study but only to inspect and give a report. In view of the paramount importance of Sharawathy project, will he agree to an open inquiry?

Secondly, in view of the performance of Sharawathy project, on which a clear verdict will have to be awaited after further investigation, I want to know whether the execution of the Kali hydro-electric project, which is going to produce electricity at the cheapest rate, is going to be taken over by the Centre for execution.

श्री शिव बांडुका (बांका) : मैं माननीय मंत्री जी से यह जानना चाहता हूँ कि डी० बी० सी० के मैदान बाँच के साउथ बिहार, भागलपुर और संघाल परगना, इन जिलों को बिजली मिलती है लेकिन हालत यह है कि हर आठ घंटे पर पावर फेल्योर होता है जिसके चलते काम घाम सब बन्द हो गया है, पीने का पानी भी नहीं मिलता है, माननीय मंत्री जी बताएं कि यह क्यों हो रहा है और इसको हटाने के लिये वह क्या कर रहे हैं ?

SHRI JYOTIRMOY BOSU (Dimond Harbour): Mr. Chairman, Sir, there is an unprecedented power crisis. The main causes are that there is a gap between the projected demand and generation which Dr. K. L. Rao has admitted and also there is non-utilisation of built-in capacity. I gather in some places it does not exceed even 50 per cent of the built-in capacity.

Another thing is our abject dependence on the United States of America for power equipment and technical know-how and mechanical breakdown whenever it comes. Our power plants have to wait for the importation of spare-parts from America. The refusal on the part of the United States technicians to part with their technical know-how is a great hurdle. It is a total failure on the part of our public sector Heavy Electricals undertakings for achieving self-sufficiency in the production of equipment.

It is also a total failure to improve capacity utilisation of existing plants also. The Calcutta Electric Supply Corporation, as the Minister mentioned, is a British Company and the Minister has told me time and again that generation is the real problem, not distribution. But for Calcutta, it is an exception. The Calcutta Electric Supply Corporation is allowed to reap the harvest and take billions of rupees out of this country by simply trading on power. That Corporation has been given 10 years extension of lease for no reason whatsoever. Mr. A. K. Ghosh has been sent from the Centre to look after it. Is the Minister not aware of the fact that there are long articles in the press against Mr. A. K. Ghosh showing favour to the Calcutta Electric Supply Corporation? Therefore, you are adding fuel to fire.

There has been no proper assessment of power demand. Dr. K. L. Rao wrote a letter to me in which he says:

"...that the load shedding that had occurred recently had to be resorted to on account of curtailment in supply of bulk power to Calcutta Electric Supply Corporation by the West Bengal State Electricity Board and to some extent by the Damodar Valley Corporation as a result of forced outages of generating units in these power systems."

So, the question is that the whole thing has been handled in a very slipshod manner and it is causing a lot of hardship. It will ruin our trade, commerce and employment potential. The whole thing should be handled in a very different manner, on a war footing. Otherwise, our future will be very very gloomy.

श्री चंद्रिका प्रसाद (बलिया) : समापति जी, मूखे से आज देश पीड़ित है। उत्तर प्रदेश का पूर्वी हिस्सा भयंकर बाढ़ से और मूखे से

हर साल पीड़ित रहता है। छः महीने बाढ़ से और छः महीने सूखे से पीड़ित रहता है। माननीय मंत्री जी वहाँ गये हैं, उन्होंने उख एरिया को देखा है जो बिहार से लगा हुआ है, जयप्रकाश नगर, छपरा और शाहाबाद से यह पूर्वी क्षेत्र लगा हुआ है। बाढ़ के दिनों में माननीय मंत्री जी ने देखा है, पानी से सारी जमीन ढंकी हुई थी। उन्होंने कहा कि हम बिजली देंगे जिस से यहाँ पर सिंचाई का इंतजाम होगा। लेकिन तब से आज तक वहाँ कोई व्यवस्था नहीं हुई। आज चार साल हो गए। क्या माननीय मंत्री जी उस के लिए कोई व्यवस्था करने की कृपा करेंगे ?

दूसरी बात—मैंने आप को पत्र लिखा था और आप ने खुद कहा है कि बलिया में दो प्लाज में कुछ नहीं किया गया है। अभी तक हमारे यहाँ ट्यूब-वैलज को भी बिजली नहीं दी गई है। मैं पूछना चाहता हूँ कि दो प्लाज में बलिया जिस तरह से पिछड़े गया है या दूसरे बैंकवर्ड एरियाज जो जो पिछड़े गये हैं, उनकी कमी को पूरा करने के लिये आप किस तरह से प्लान करेंगे।

दो साल से हमारे यहाँ ट्यूब-वैलज एनर्जाइज नहीं हुए हैं, मैं जानना चाहता हूँ कि इनको कब तक एनर्जाइज किया जायगा।

THE MINISTER OF IRRIGATION AND POWER (DR. K. L. RAO) : I am most thankful to the hon. members, Mr. Samar Guha and others—nearly 26 hon. members—who had participated in this discussion. It has been very useful. It has come just at a time when we are entering the Fifth Plan and, therefore, this debate has been extremely valuable.

I will just answer the most important points that the hon. members have raised. The first important point that the hon. members have raised is that there is no planning and that the shortage is coming unnoticed at a certain time. What I want to submit is that it is not correct. Power planning has been extremely well planned for the last ten years. We have been taking extreme care about planning. For example, we have a large number of printed books which the hon. members who are interested may see.

[Dr. K. L. Rao]

We work out the details, what is the requirement, what capacity should be built—hydro, thermal and nuclear—in each State, in each region. (*Interruptions*) The planning is based upon what we call 'annual load Surveys'. Every year we conduct load surveys. Load survey is conducted every year by members representing not only the technical people but also industry and then we calculate that so much load is required and then we base our forecasting on what will be required at the end of five years.

Accordingly, when the Fourth Plan was under consideration, I worked out that it would be 26 million kilowatts. The Ministry of Irrigation and Power pressed for 26 million kilowatts. But, unfortunately, because of our financial resources and other considerations, Government could not adopt that thing and only planned for 23 million kilowatts. It is that difference really that has come up as a trouble now. At the moment we have a shortage of a million kilowatts in the country; I must expect that amount, but actually it is less. At the moment there is shortage in Punjab, Haryana and Uttar Pradesh in the northern region, Gujarat in the western region, Calcutta in the eastern region and Andhra Pradesh in the southern region. These are the only places where there is shortage; there is no shortage anywhere else in the country.

The shortage in Haryana and Punjab is due to the fact that Bhakra Dam today is completely down. It is one of the most regrettable things. I am expecting every day that a depression would be formed in the Bay of Bengal and it will travel across Sutlej. But there has not been any so far. The last that we had went to Rajasthan and there was a heavy rainfall there. It did not travel on to the Sutlej valley. Sutlej is flowing very low; the storage level is 81 feet lower than what it was last year. In fact, I am terribly afraid whether the amount of water that is there will be sufficient even for agricultural purposes. I have contacted the Director-General of the Meteorological Department and have had a discussion with him. He says that we must expect the next depression only after ten days and then that depression takes ten days to go to Sutlej. So, for the next fortnight, there is no chance. In view of that, as a responsible man, I had to cut down the outflow of water and, therefore, there is the unfortunate

reduction of power. Therefore, the shortage is not due to any kind of non-planning but it is due to the fact that there has been a very unfavourable feature this year in that area. I quite appreciate that our planning must be perfect. Another unfortunate thing in the northern region is that Punjab and Haryana are completely dependent on the Bhakra reservoir; we have not constructed another source of power there; another one we have just now taken up. If you like, you may call that a faulty planning. That is why I quite appreciate the plea of the hon. Members from Punjab saying, 'You take away the Nangal fertiliser factory.' Another mistake that we committed there was that we have constructed there a fertiliser factory based on the electrolytic process. When the factory was planned on such a process, they thought that there would be a huge amount of power and at that time they wanted a load for the power. That is why they set up the Nangal factory. We have cut down the power to 98 M. W. We cannot go below 98 M. W. Once you do that you have to close down the whole fertiliser factory, and the lining and all that has got to be renewed. Therefore, it has become impossible to go below 98 M.W. I can appreciate the hon. Members from Punjab everytime coming to me and saying, 'Take away the Nangal factory'. It is true that if we take away the Nangal factory, there is no deficit in Punjab and Haryana. But we cannot do that. The unfortunate fact is that the supply cannot go below 98. It has to be kept between 165 M.W. and 98 M.W. 98 M.W. is the absolute minimum and, therefore, we have to allow for that.

What I want to submit here is that in Haryana and Punjab the main difficulty is that we have got to depend only on Bhakra reservoir and that has not been filling up. Added to that, there is another difficulty. That is the diversion of Beas. If Beas is diverted into Bhakra, Bhakra could have got filled up easily. There again, we are delayed by one year. If the Beas construction is completed by 1973 . . .

SHRI DARBARA SINGH: What is the difficulty before the Government?

SHRI SAT PAI KAPUR: What is the difficulty? We are not responsible.

DR. K. L. RAO: The only solution is that we should complete that project as quickly as possible. One of the difficult-

ties was the oustees' settlement. Fortunately, now, that has been solved—hon. Members from Himachal Pradesh are not present—that is no longer an issue and I am expecting that by June 1973 the project will be completed and there will be diversion of water into Sutlej soon. So, I do not expect any further trouble.

Immediately, what we are going to do is that I am depending on Delhi. Delhi has got some surplus power. That surplus power we are trying to pass on to Haryana. We are also trying to get power from Satpura. Regarding that, there are so many aspects. For example, hon. Members from Madhya Pradesh have been asking locating the power station at the pit-head. This station is right at the pit-head, but it is suffering from want of coal. The most interesting thing is that we have not been able to operate the machines because there is no coal . . .

AN HON. MEMBER: Lack of co-ordination.

SHRI DARBARA SINGH: Give us power from Satpura.

DR. K. L. RAO: I am giving you the facts. If coal is available more machines can be run. Even if one machine is run, it will meet the shortage of Punjab. Fortunately, there is the Chambal system where we can feed the power. Gandhisagar has got plenty of water. Therefore, we can feed that power which can be transferred to Punjab. I took up this matter with the Railway Minister personally and also with the Railway Board Chairman and others and only this evening at about 2.30 p.m., I just got a letter that they will give the extra wagons and coal provided unloading is done day and night . . . (*Interruptions*) So, I am happy. Of course, there will be so many snags.

SHRI K. D. MALAVIYA: This was not a very difficult thing to conceive.

DR. K. L. RAO: For one year it has gone on.

SHRI K. D. MALAVIYA: I am only cynically making this remark.

DR. K. L. RAO: Then, there are so many other difficulties. But the fact is that from Satpura for the last one year we were trying to get power, but we have not succeeded so far . . . (*Interruptions*).

SHRI DARBARA SINGH: How long will it take to get power from Satpura?

DR. K. L. RAO: In the next 15 days we must be able to get it.

Then, there is the other question. In Uttar Pradesh there is the Rihand dam which is giving some amount of power. I do not say much . . .

DR. KAILAS: You agree that it is all due to lack of co-ordination.

DR. K. L. RAO: The question finally boils down to financial stringency. . . Everybody thought that it would be available from the pit head; but the NCDG people who were working there said that they did not have sufficient amount of money to develop another opening. Like that it goes on; it is a chain. . . (An hon. Member: Vicious circle.) But finally when it comes to power, there is power shortage; that is the whole trouble.

In Uttar Pradesh, the main trouble is inadequacy of power in such a big State like that and when we have come to know this during the last 3 or 4 years we have been trying to raise it up; we are getting some machines also imported to quicken up the pace of construction for that State. That is the only way we can try to solve this problem and we are trying to do our best in that direction.

SHRI K. D. MALAVIYA: Is not the installed capacity in U.P. for generative power more than the actual power that is being generated?

DR. K. L. RAO: U.P. is not bad. In Bihar there is trouble. In U.P. there is heavy demand of power. About 25 million k.w. hrs. are being generated daily now in U.P. but it is not sufficient and we require 35 million k.w. hrs. a day. The demand is going up. There is a terrific increase in demand.

So far as Andhra Pradesh is concerned just like U.P. it is highly short of power. Somehow the Andhra Government—I would say this without offence to anybody—have not given sufficient importance to the power generation. They have got large amount of coal in their own State; they have got other resources; yet, they have not developed the power resources, though it is a deficit State in power. They get something from Maharashtra, something from Mysore and something from Orissa. Like that it goes on. But, today, there is a 25% cut in power in that State.

[Dr. K. L. Rao]

Calcutta is another spot where you find the failure of power. It is a very strange thing. In the eastern zone, in Bihar, Orissa and West Bengal, the total amount of installed capacity is 3.5 million kilowatts of power. That means, they must not only be able to meet their own demands but they must be surplus, but, in spite of that, we are finding, there is such a large amount of trouble, and especially Calcutta is the main target. There are other places like Jamshedpur and so on and there it is a question of power failure, breakdowns and so on. That is an area which has got to be looked into. The main trouble there is this. They are using coal in what is called two stage washery. That is to say, the coal that comes out of that contains very abrasive material, stone and so on and this gets into the machines and the machines get out of order and had to be repaired, very often. There is a larger amount of breakdown than what it should be for a proper type of washery.

So far as Durgapur project is concerned, they have to obtain some spares for the boiler. Generally these things must be shipped; we get them by ships; but since the situation is very bad, we have released foreign exchange to get these things by air-lifting. We are trying our best. It is true that we are not so much up to date in the maintenance of these power stations.

SHRI R. S. PANDEY: Coal is not available and it is NCDC which is not releasing the money, they are not doing anything. There is some reflection on Madhya Pradesh, but it is the NCDC which is your organisation, which is doing this. They are not releasing the money. The performance is very poor. That is why we are not able to produce the coal.

DR. K. L. RAO: As I was saying, these machines were out of order and we are trying to give the foreign exchange also to get them by air.

But we must take care of maintenance; there is maintenance trouble today, because the maintenance staff are not so well equipped as to be able to run them efficiently. That is a fact that has got to be acknowledged. That is why we have got two institutes, one at Durgapur and the other at Neyveli, where we are training 100 boys altogether. But that is not sufficient. We want more trained people, and we are

thinking of expanding these institutes further and also establishing similar institutes at other places.

The only way in which we can try to meet the situation is to set up and sanction some more projects and try to expedite the things as quickly as possible. Even then it takes about four to five years. Five years is the minimum period. If we could do it in four and a half years, then that is good; otherwise, normally it takes about five years for a power station to be commissioned.

In this connection, I am very glad that today we have received sanction from the Planning Commission for adding one more unit to the Bandel power station, and the Chandrapura power station; as regards the other power station, which is common between North Bengal and North Bihar, namely the Dalkora...

SHRI K. S. CHAVDA: What about the atomic power station in Saurashtra?

MR. CHAIRMAN: He is dealing now with Bihar and Bengal, and he will come to every State presently.

DR. K. L. RAO: I have got a chit sent to me that I should take only ten more minutes.

SHRI SAMAR GUHA: Let him take as much time as he wants and explain the position fully. We are ready to sit as long as he wants.

DR. K. L. RAO: I am glad to inform the House that the Dalkora power station is being taken up as a Central generation project so that neither Bengal nor Bihar need pay for it. That means that it will be paid for by the Central Government and it will be constructed by the Centre and the power will be shared between these two States.

We are fully aware of the fact that North Bihar and North Bengal are very backward in power, and probably their consumption is the lowest in the whole country. I am also glad that Muzaffarpur power station has also been sanctioned today. Similarly, as I have said already, the Bandel power station expansion has also been sanctioned.

My hon. friend Dr. Ranen Sen was exceptionally angry with me today. Normally he is not, but today he was very angry. I would like to submit that we are trying to sanction as many projects as possible. So, the Bandel power sta-

tion expansion has been sanctioned. The only way in which we have got to meet the situation is this. It is no use saying that we shall try to sanction more and more projects and that will take care of the whole thing; the point is that we are facing a situation now, and facing it as it is, we have to deal with it in such a way that we are able to overcome the difficulty.

AN. HON. MEMBER: The hon. Minister of Power is speaking, and there is power failure in the House also.

DR. K. L. RAO: The trouble is that in Delhi, what happens is this...

SHRI JYOTIRMOY BOSU: Is he going to take over the Calcutta Electric Supply Corporation? We want a simple answer to this question.

DR. K. L. RAO: Shri Jyotirmoy Bosu has been very kind to me. He is putting me a very difficult question. I want to deal with the points in a rational way and not go about in a disjointed manner. But to meet Shri Jyotirmoy Bosu's point, I would like to submit that when the Ministers of Irrigation and Power met at Srinagar, they had set up a committee under the distinguished guidance of my hon. colleague Shri B. N. Kureel about these licensees, and they have suggested that all these licensees must be taken over and there is no place for them. We are taking action in that regard. As regards the Calcutta Electric Supply Corporation, I am not yet sure as to what we shall do with it. But in any case, the licence is to run for a period of eight years only, and I think the licence expires in 1980. But if the Bengal Government...

DR. KAILAS: In the meanwhile, they will steal away import material or equipment.

DR. K. L. RAO: What I am submitting is that it is all under consideration now, and probably during the next session, hon. Members will have some Bill or something in that connection.

SHRI JYOTIRMOY BOSU: He should take it over immediately.

DR. K. L. RAO: As regards the shortage that we are having, I would like to submit that it is there at the present moment. But as soon as winter comes in, generally there will be no shortage, because the people consume less in winter than in summer, and therefore, there would be no shortage.

But the shortages in U.P., Andhra Pradesh etc. are due to the fact that they are chronically deficient in power; as regards Punjab and Haryana, the shortages are due to extremely low level of water subsisting in the Bhakra reservoir.

Now what about the Fifth Plan? We are giving very careful consideration to it. We cannot set a figure which is too high. Another unfortunate factor is that the electrical development is very costly; it is a capital intensive activity. At the same time, if we have less amount of power, then also there will be trouble.

SHRI P. VENKATASUBBAIAH: In Andhra Pradesh, there are continuing schemes. Also there is power scarcity there. What is his reply?

DR. K. L. RAO: Shri Venkatasubbiah has been very kind to me. He has supported me. What he wanted was money. I am not in charge of money. That is the whole trouble.

As I said, for the next Plan, we can neither overshoot the mark nor undershoot it. What is exactly to be done? We have been adding at the rate of one million KW a year.

SHRI P. VENKATASUBBAIAH: He is not in charge of money, but at least he is in charge of distribution of power. When there are Central projects from which power is available, for example, in Tamil Nadu in Naivelli and in Kalpakkam, what arrangements are going to be made to give due share to other States from such projects?

DR. K. L. RAO: My hon. friend of the DMK says that there is no power in Tamil Nadu for supply to others and there is a shortage there.

SHRI K. S. CHAVDA: He has not referred to the power crisis in Gujarat which is acute.

DR. K. L. RAO: How can I deal with all points? In a limited time?

The question regarding Naivelli and Kalpakkam is a very relevant question. I did not want to get into a controversy and was trying to avoid it. Since he has put a frontal question, I must reply. In regard to Naivelli, it is a commitment that has been made. It does not belong to the Ministry of Irrigation and Power, but to the Ministry of Steel and Mines.

SHRI P. VENKATASUBBAIAH: So his responsibility is gone?

DR. K. L. RAO: That is the whole trouble.

We made a number of enquiries and they told us that that power has been committed to Tamil Nadu and so nothing can be done about it.

With regard to Kalpakam, it is an atomic power station. Not only Andhra Pradesh, but the whole southern region including Kerala, Mysore, Tamil Nadu and Andhra must get power from it. That is still under correspondence.

SHRI K. RAMAKRISHNA REDDY: What about the Kothagudam project?

DR. K. L. RAO: As I said, in Andhra Pradesh, there is a chronic power shortage; the only way in which it can be met is by sanctioning a number of more projects. We are now at it. Kothagudam is practically sanctioned. There is another one near Vijaywada. We are thinking of putting up a coal pithead project at Rangundam. These are all under consideration and will be taken up shortly.

With regard to Gujarat, there would not have been shortage but for the fact that Tarapur has been off and on. Besides in the case of the Ukai Hydro power project which is complete, unfortunately there has been a slippage in the matter of delivery of equipment which is being made locally. That explains the delay. Otherwise, in north Gujarat, the power station at Gandhinagar has all but been sanctioned; there was a slight clarification as to where they are going to get the cooling water. That is why it is held up. So Gujarat has plenty of it.

SHRI K. S. CHAVDA: What about the proposed atomic power station in the Saurashtra region?

DR. K. L. RAO: Atomic power project will come last. There are so many other projects which are under consideration. A number of hon. Members asked about the atomic energy, thinking that it is available because the whole grant comes from the Centre. It may be that the policy may be changed. In the western countries they charge it to the states. Then nobody will require it! We know the particular case. In the case of Gujarat, because it is remote

from the coalfields and hydro-power plants, we are fully aware of it. But it takes time. We have to gather all the resources and come up. There are some hydro-power resources in Gujarat which we are trying to develop.

Even with all this demand, we find that with regard to the demand of 20 million kilowatts for the Fifth Plan, any responsible person will think, "How can we get these 20 million kilowatts, that is, four million kilowatts to be added every year?" That is what the hon. Member, Shri Samar Guha, said. (Interruptions)

MR. CHAIRMAN: No interruption please.

SHRI K. S. CHAVDA: What about Narmada project? What can be done? That can be implemented. What is wrong in it, Sir? (Interruptions)

DR. K. L. RAO: Well, I can tell the hon. House that the Narmada question has been settled very nicely. I request the hon. Member not to rake it up. I know the whole thing and what can be done. It is better to avoid that subject altogether. That is one of the glorious things that we have done.

The point is, about the 20 million kilowatts, it is a highly responsible task that we are faced with. How are we going to add these 20 million kilowatts? Unlike last year, this time I am very happy. I struggled with the Planning Commission for one year last time, and in the end I was not given what I wanted. But this time, they accepted the 20 million kilowatt programme— (Interruptions)

SOME HON. MEMBERS: rose—

MR. CHAIRMAN: Order, please.

DR. K. L. RAO: This was worked out very carefully, namely, the requirement of 20 million kilowatts. It was then agreed to by the Fuel and Energy Committee and it was also agreed to practically by all the various authorities concerned and the Planning Commission. What it comes to is this. It is a very important activity which we must carry out in this decade. If we do not have 40 million kilowatts of power by 1978-79, then this country will have to face a very great disaster. (Interruptions)

MR. CHAIRMAN: Order please.

DR. K. L. RAO: What I want to submit is, some may say that this is

a dream, and ask, how can we add 20 million kilowatts in the next five years, when we are not able to add one million kilowatts a year. That is quite true. But here is the necessity, the need for this country. If we do not do that, the country will go down, and power is the basic input for industry and agriculture. It gives employment for the people. That is our aim. Therefore, I request hon. Members to co-operate fully, whatever may be the drawbacks. Therefore, if we all go ahead, then only it will be possible for us. (*Interruptions*)

MR. CHAIRMAN: Order, order. Let him continue.

DR. K. L. RAO: In that context, there are some steps which we have to take. There is no use of going along in the conventional way. We fully realise that in order to achieve 20 million kilowatts, we cannot go along in the conventional way. We have to go in a different way, in a new approach. The most important thing in the new approach is to have an organisation at the Centre—a central controlling organisation—controlling the regions and so on.

I may submit that the hon. Member Dr. Richhariya has always been advocating central organisation since a very long time, and I am also having the same opinion. But unfortunately we have to carry all our States with us. (*Interruptions*) Well, Shri Samar Guha has brought out a very important point and I am thankful to him. The next thing that I did was, we had a meeting of the Ministers of Irrigation and Power at Srinagar. There, I put this question to them. Then there was a lot of discussion. For example, the Minister from Mysore said that he is going to have a lot hydro-power. For example, he wants to have the Kalinadi project. He did not want to hand it over to the Centre. Actually, I offered to develop the Kalinadi project as a Central one. And I could have done it by this time, because, with the Centre, when all is said and done, money flows more smoothly. (*Interruptions*) But the only condition was we give 50 per cent to the State where the power station is located, and the other 50 per cent must go into the grid. They said, "No, no;

we do not want that. Must have all the 100 per cent of power." How can we do that? Another important factor is using big size machines. When we are going to higher stages, the higher limits of power development, you cannot do any more with 5 M.W., 10 M.W., 20 M.W. or 30 M.W. or even 100 M.W. sets as we are doing now.

The unit size must be much bigger, 500 M.W. or 1000 M.W., much bigger size, much bigger stations. Today a hundred megawatt station is a big one; in future it should not be so. It must be a million or two million kws stations. In countries like the USSR they have 3 or 4 million kw stations. Then again, when you are going to have bigger stations, you must have big transmission lines. At the moment 200 kvs lines are a great luxury for us; we must in fact develop 400 and 500 kvs lines. . . (*Interruptions*.) Unfortunately there is a controversy; we should not get into controversies now. When you are thinking of big power stations, you must have also developed transmission lines suitable to carry that power.

श्री लालजी भाई : सभापती महोदय, मदन में गणपति नहीं है।

MR. CHAIRMAN: The bell is rung—now there is quorum.

DR. K. L. RAO: There are some other points which the hon. Members have raised and I would have been happy to answer them; rarely do I get an opportunity to talk to the hon. Members of this House. I would like to conclude with one or two sentences. Madhya Pradesh has been doing extremely valuable work. It has not got much power but it has been liberal in giving to other areas whatever it has. We want the regional grid to be done; that is the first thing. We have taken power from Mysore to far off places. I thank the hon. Members who took a great deal of interest and only hope that they would continue to evince the same interest in the future.

19 hrs.

The Lok Sabha then adjourned till Eleven of the Clock on Wednesday, August, 23 1972/Bhadra 1, 1894 (Saka).